

Minutes of Exim Facilitation Committee (EFC) meeting No. 12/AM21 dated 25.03.2021 for Import of Restricted Items

Meeting No. 12/AM21 of Exim Facilitation Committee (EFC) was held on 25.03.2021 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Shri W.F. Anal, FTDO (Import Cell), DGFT
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Santanu Dhar, US(BR), M/o P&NG
- (vi) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries
- (vii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (viii) Shri O.P. Sharma, Consultant Technical, D/o C&PC
- (ix) Shri D.K. Madan, Director (Chem-II), D/o C&PC
- (x) Shri Prabhat Nigam, Ministry of Home Affairs
- (xi) Shri Sushil Kumar Jangid, Scientist 'B', MeitY

3. Total number of cases considered in the meeting was **328**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **60** cases have been approved, **14** cases have been rejected, **0** cases have been closed and **254** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 134, 135, 137, 139, 140 and 142 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
1.	Still Water Aquatics, Bangalore 01/53/8/53919/A M21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobates tinctorius (ii) 12 Nos. Dendrobates leucomelas (iii) 12 Nos. Dendrobates auratus (iv) 12 Nos. Phyllobates terribilis (v) 12 Nos. Phyllobates vittatus	01062000	112500	AU	The applicant has not submitted the application in prescribed format. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested the importer to submit the application in prescribed format along with the details of the proposed import of amphibians. Reminder was sent to firm vide email dated 01.12.2020. Firm's reply has been referred to D/o AH&D vide email dated 24.12.2020. Firm's reply referred to D/o Fisheries vide email dated 26.02.2021. D/o Fisheries informed the Committee in the EFC meeting No. 12/AM21 dated

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							25.03.2021 that import of these species of Amphibians is not falling under the domain of Department of Fisheries. Comments of Ministry of Environment Forest and Climate Change (MoEF&CC) may be sought. Hence, Comments sought from MoEF&CC (WL) on 30.03.2021.
2.	Suhani Farms, Bangalore 01/53/8/54371/A M21/S-120/IC	23.10.20	12 Nos. Live Horses	01012100	1350 0000	Trading	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 24.12.2020 sought some information from firm. Firm replied on 24.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
3.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54416/A M21/S-125/IC	03.11.20	8 No. Live Arabian Horses	01012100	1200 0000	Trading	Comments sought from D/o AH&D on 08.1.2021. D/o AH&D vide email dated 15.01.2021 has sought some information/ documents from the firm. D/o AH&D vide email dated 02.03.2021 has sought some information from the firm.
4.	Bangalore Horse Riding School, Bangalore, Karnataka 01/53/8/54541/A M21/B-73/IC	01.12.20	3 Nos. Live Horses Pure Arabian Horses (2 Stallions and 1 Mare) for training students and impartingskills of horse riding.	01012100	7125 000	Trading	Comments sought from D/o AH&D on 02.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
5.	Mounica Chowdary Yelisetti, Manikonda, Hyderabad 01/53/8/54546/A M21/M-81/IC	02.12.20	1 no. of 13 Kgs. Pet Dog	01061900	0.00	AU	Comments sought from D/o AH&D on 03.12.2020. DAH&D vide email dated 03.12.2020 requested the applicant to check the application as it appears that the details of live dog for import is same as mentioned in the following file No./Ref No. received from DGFT for comments: (i) F. No. 01/53/8/54539/AM21/V-40/ Import Cell dated 2.12.2020 (ii) F. No. 01 /53 /8 / 54513 /AM21/V-39/Import Cell dated

							1.12.2020. D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
6.	Indigenous Agroveter Producer Company Limited, Nashik 01/53/8/54609/A M21/I-28/IC	13.12.20	(1)129 Nos. Espanto Avla Sexed Female – Avla 70 – GIR (2) 15 Nos. Sorebano Fiv De BrasSexed Female – RRP – 8554 – GIR	05111000	6350 25	AU	Comments sought from D/o AH&D on 17.12.2020. D/o AH&D informed the Committee in meeting no.10/AM21 dated 28.01.2021 that the case is under examination with them.
7.	Suhani Farm, Bangalore 01/53/8/54687/A M21/S-157/IC	25.12.20	3 No. Live Adult Horses – Pure Arabian Horses (In All 3 Numbers)	01012100	7125 000	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 11.03.2021.
8.	Tropical Animal Genetics Pvt.Ltd., Hyderabad 01/53/8/54705/A M21/T-71/IC	31.12.20	HF Invitro embryos- female sexed 100,000 nos.& Jersey Invitroembryos-femalesexed 100,000 nos.	05119999	1500 0000 00	AU	Comments received from DAHD vide OM dated 23.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 23.03.2021.
9.	Palamur Biosciences Private Limited., Secunerabad 01/53/8/54807/A M21/P-55/IC	20.01.21	150 Nos Beagle Dogs Male 150 Nos Beagle Dogs Female	01061900 01061900	4005 0000. 00	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 11.03.2021.
10.	Vibhor Wase, Maharashtra 01/53/8/54833/A M21/V-46/IC	22.01.21	3 Vls Frozen semen, other than bovine	05119991	300.0 0	AU	Comments sought from D/o AH&D on 28.01.2021
11.	Sai Prasad Pydi., Kanpur 01/53/8/54858/A M21/S-167/IC	26.01.21	24 Vls Sperm or embryo straws/vials will be imported for the following mouse strains. Strain Names: 1-ROSA26-PTX; 2- ROSA-Rs-DREADD-Luc Knockin mice(Gs	01061900	730.0 0	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 11.03.2021.

			DREADD); 3-Flox-hM4Di-DREADD Knockin mice (Gi DREADD); 4-Gs floxed; 5-Gnaq/flox Gnaq11-/-; 6-Flox-hM3DqDREADD; 7-Flox-hM3D12DREADD Knockin mice (G12DREADD); 8-G12/13 flox mice				
12.	Suhani Farms., Bangalore 01/53/8/54922/A M21/S-171/IC	04.02.21	4 Nos Live Animals – Honey badgers (Mellivora capensis) Male 2numbers And Female 2numbers – In All 4numbers 3 Nos Live Animals – Swamp wallabies (Wallabia bicolor) – Male 1number And Female 2numbers – In All 3numbers	01061900 01061900	4950 00.00	AU	Comments sought from D/o AH&D on 05.02.2021. DAHD vide OM dated 19.03.2021 does not recommend the import of live animals honey badgers and swamp wallabies due to prevailing conditions of nCoV2 infection in Europe in such animals. Hence, the Committee decided to Reject the case.
13.	Basf India Ltd., Mumbai 01/53/8/55056/A M21/B-88/IC	17.02.21	5000 kgs Omega3 fatty Acid, Omega Oil 1812 TG Gold	15042020	2100 0000. 00	Trading	Comments sought from D/o AH&D on 18.02.2021 D/o AH&D informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
14.	Srinivas Reddy Male., Hyderabad 01/53/8/55081/A M21/S-183/IC	19.02.21	3 Nos Riding Horses (For Sports activities) (Qty-03 Nos)(Sex-Mares/Geldings/Stallions)(Age - 02 To 20 Years)	01012990	4500 000.0 0	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to the conditions mentioned in the DAHD OM dated 11.03.2021.
15.	Sunil Kumar., Pardesh 01/53/8/55084/A M21/S-184/IC	19.02.21	6 Nos Riding Horses (For Sport Activities)(Age-02 To 20 Year) (Qty-06 Nos) (	01012990	8100 000.0 0	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the

			Sex-Mares/Geldings/Stallions)				DAHD OM dated 11.03.2021.
16.	Institute of Genomics and Integrative Biology., Delhi 01/53/8/55112/A M21/I-43/IC	24.02.21	30 Nos B6-Cg-TERC (stockcode:004132); B6-129P2-TERF2 (stock code:006568);C 57BL/6-Tg(Nes-CRE – stockcode: 012906)	01061900	9749 58.09	AU	Comments received from DAHD vide OM dated 11.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 11.03.2021.
17.	Monica Cecilia Campos Fernandez., Delhi 01/53/8/55241/A M21/M-106/IC	02.03.21	1 Unt Squirrel Monkey (Saimiri sp.)	01061100	0.00	AU	For Ex-post Facto Approval.
18.	Malabar Live Impex., Kerala 01/53/8/55265/A M21/M-107/IC	04.03.21	80 Nos Adult Live Domestic Rabbits(Oryctolagus Cuniculus domesticus) – 80 Numbers	01061400	7200 00.00	Trading	Comments received from DAHD vide OM dated 19.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 19.03.2021.
19.	Malabar Live Impex., Kerala 01/53/8/55266/A M21/M-108/IC	04.03.21	10 Nos Adult Live Birds Galah (Eolophus Roseicapilla) 10 numbers	01063900	1350 000.0 0	Trading	Comments received from DAHD vide OM dated 19.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 19.03.2021.
20.	Red Barn Farm., Chikkaballapura 01/53/8/55322/A M21/R-82/IC	11.03.21	10 Nos Live Adult Guinea Pig –Greater Guinea Pig (Caviamagna) – 10 Numbers (5male And 5 Female) 10 Nos Live Adult Guinea Pig –Rock Cavy Guinea Pig – (Kerodon Rupestris) – 10 numbers (5 Male And 5 female) 10 Nos Live Adult Guinea Pig –Brazilian Guinea Pig (Cavia Aperea) – 10 numbers (5 Male And 5	01061900 01061900 01061900 01061900	1035 000.0 0	Trading	Comments received from DAHD vide OM dated 19.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the DAHD OM dated 19.03.2021.

			female) 10 Nos Live Adult Guinea Pig –Yellow Toothed Cavyguinea Pig (Galeaflavidens) – 10 Numbers (5 male And 5 Female).				
21.	Sukhdev Singh Sidhu., Punjab 01/53/8/55326/A M21/S-206/IC	12.03.21	6 Nos Pure Bred Horses (Qty- 06 Nos) (Sex-mares / Stallions) (Age- 02 To 15 Years)	01012100	9000 000.0 0	AU	Comments sought from D/o AH&D on 16.03.2021. DAHD vide email dated 24.03.2021 has sought some information from the firm. Firm replied vide email dated 24.03.2021.
21 (a)	Suhani Farms., Bangalore 01/53/8/ 54927/AM21/S- 172/IC	04.02.21	10 Nos of Live Boa Constrictor 10 Nos Live Carpet Pythons	01062000	1080 00.00	AU	Comments sought from D/o AH&D on 05.02.2021. DAHD vide OM dated 19.03.2021 does not recommend the import of live Boa Constrictors and Live carpet pythons due to ambiguous purpose of import. Hence, the Committee decided to Reject the case.
Part 2	D/o Fisheries						
Sl. No	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpos e of Import	Status
22.	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/A M21/K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	03019900	3470 76.80	Trading	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Accordingly, the firm has been requested to furnish application in prescribed format vide email dated 26.11.2020. Reminders sent to firm vide emails dated 24.12.2020, 02.02.2021, 26.02.2021 and 30.03.2021.
23.	P R Foods, Kolkata 01/53/8/54713/A M21/P-50/IC	04.01.21	1500 MT Live Fish Fry Fresh Water – Pangas	03011100	2737 5000 0	Trading	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.12/AM21 dated 25.03.2021 that as per the

							present policy except the listed ornamental fishes, Tilapia and Seabass other live fishes are not allowed. The permitted fishes are imported with stringent bio-security measures and are intended for culture and propagation. But the proposal in the application is to import the fishes for directly selling in the market for human consumption. These fishes are not allowed for import into the country in live condition for human consumption. Therefore, the application may not be considered. Hence, the Committee decided to Reject the case.
24.	P R Foods, Kolkata 01/53/8/54715/A M21/P-51/IC	04.01.21	300 MT Live Fish Fry Freshwater - Pabda	03011100	5475 0000	Trading	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.12/AM21 dated 25.03.2021 that as per the present policy except the listed ornamental fishes, Tilapia and Seabass other live fishes are not allowed. The permitted fishes are imported with stringent bio-security measures and are intended for culture and propagation. But the proposal in the application is to import the fishes for directly selling in the market for human consumption. These fishes are not allowed for import into the country in live condition for human consumption. Therefore, the application may not be considered. Hence, the Committee decided to Reject the case.
25.	P R Foods, Kolkata 01/53/8/54716/A M21/P-52/IC	04.01.21	1000MT Live Fish Fry Freshwater - Singi	03011100	1825 0000 0	Trading	Comments sought from D/o Fisheries on 05.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.12/AM21 dated 25.03.2021 that as per the present policy except the listed ornamental fishes, Tilapia and

							Seabass other live fishes are not allowed. The permitted fishes are imported with stringent bio-security measures and are intended for culture and propagation. But the proposal in the application is to import the fishes for directly selling in the market for human consumption. These fishes are not allowed for import into the country in live condition for human consumption. Therefore, the application may not be considered. Hence, the Committee decided to Reject the case.
26.	Trade Exim., Kolkata 01/53/8/54850/A M21/T-78/IC	25.01.21	50000 kgs Koi, Magor, Singhi, Telapia, Tengra, Pabda	03019900	1110 0000. 00	Trading	Comments sought from D/o Fisheries on 28.01.2021. D/o Fisheries informed the Committee in the EFC Meeting No.12/AM21 dated 25.03.2021 that as per the present policy except the listed ornamental fishes, Tilapia and Seabass other live fishes are not allowed. The permitted fishes are imported with stringent bio-security measures and are intended for culture and propagation. But the proposal in the application is to import the fishes for directly selling in the market for human consumption. These fishes are not allowed for import into the country in live condition for human consumption. Therefore, the application may not be considered. Hence, the Committee decided to Reject the case.
27.	Oriental Agency, Kolkata 01/53/8/54915/A M21/O-9/IC	03.02.21	200 Mts Live Fish, Carp	03019300	7385 000.0 0	Trading	Comments sought from D/o Fisheries on 04.02.2021. D/o Fisheries informed the Committee in the EFC Meeting No. 11/AM21 dated 26.02.2021 that the application of the firm is not in prescribed format as per the Protocol for import of Ornamental Fishes into India. Accordingly, firm asked to submit application in prescribed format vide email dated

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			Green Terror	03011100		
			5000 Nos Pearl	03011100		
			Gourami	03011100		
			50000 Nos	03011100		
			Dwarf Cichlids	03011100		
			5000 Nos	03011100		
			Moonlight	03011100		
			Gourami	03011100		
			3000 Nos	03011100		
			Elegant Firefish	03011100		
			12000 Nos	03011100		
			Sunset Anthis	03011100		
			50000 Nos	03011100		
			Neon Tetra	03011100		
			3000 Nos Royal	03011100		
			Angelfish	03011100		
			2000 Nos	03011100		
			Shorttail Betta	03011100		
			20000 Nos	03011100		
			Phantom Tetra	03011100		
			20000 Nos	03011100		
			Giant Gourami	03011100		
			10000 Nos	03011100		
			Orange Finned	03011100		
			Loach	03011100		
			5000 Nos Skunk	03011100		
			Loach	03011100		
			5000 Nos Dwarf	03011100		
			Chained Loach	03011100		
			10000 Nos	03011100		
			Silver Loach	03011100		
			5000 Nos Fire	03011100		
			Goby	03011100		
			80000 Nos	03011100		
			Fighting Fish	03011100		
			10000 Nos Blue	03011100		
			Loach	03011100		
			25000 Nos	03011100		
			Convict Cichlid	03011100		
			50000 Nos Red	03011100		
			Parrot	03011100		
			10000 Nos	03011100		
			Corydoras Fish	03011100		
			5000 Nos	03011100		
			Rainbow Shark	03011100		
			10000 Nos	03011100		
			Serpae Tetra	03011100		
			5000 Nos	03011100		
			Bichiris	03011100		
			5000 Nos	03011100		
			Redtail Black	03011100		
			Shark	03011100		
			5000 Nos Black	03011100		
			Shark	03011100		
			5000 Nos	03011100		
			Albino Rainbow	03011100		
			Shark	03011100		
			10000 Nos	03011100		

		Silver Shark	03011100			
		10000 Nos	03011100			
		Hillstrem Loach	03011100			
		10000 Nos Gold	03011100			
		Spotted Tetra	03011100			
		10000 Nos Koi	03011100			
		Carp	03011100			
		20000 Nos Gold	03011100			
		Fish				
		5000 Nos Royal				
		Dottyback				
		5000 Nos				
		Yellow Tang				
		5000 Nos				
		Twotone Tang				
		20000 Nos				
		Emerald Cichlid				
		3000 Nos Blue				
		Powder Tang				
		2500 Nos				
		Yellow Face				
		Angelfish				
		25000 Nos				
		Texas Cichlids				
		20000 Nos				
		Trout Cichlid				
		5000 Nos Fire				
		Clown Fish				
		30000 Nos				
		Dwarf Gourami				
		10000 Nos				
		Dubosis				
		Cichlids				
		30000 Nos Thik				
		Lipped Gourami				
		5000 Nos Snake				
		Shin Gorami				
		5000 Nos				
		Butterfly Fish				
		20000 Nos				
		Orange Clown				
		Fish				
		10000 Nos				
		Golden Algae				
		Eater				
		5000 Nos				
		Flavescent				
		Peacock cichlid				
		25000 Nos				
		Chanda Fish				
		5000 Nos				
		Freshwater				
		Stingray				
		10000 Nos				
		Elephant Nose				
		10000 Nos Ram				
		Cichlids				
		2500 Nos				

			PLECO 10000 Nos Black Line Flying 5000 Nos Pearl Arowana 10000 Nos Crayfish 25000 Nos Emperor Tetra 5000 Nos Blue Betta 5000 Nos Blue Discus 5000 Nos Leopard Gourami 25000 Nos Rummy Nose Tetra 2000 Nos Royal Knife Fish 5000 Nos Elephant Nose Single nose 2000 Nos Leleupi Cichlids 5000 Nos Ramiraz Cichlids 2500 Nos Severum Cichlids 5000 Nos Shovel Nose Catfish 10000 Nos Tinfoil Barb 15000 Nos Tiger Barb 10000 Nos Black Ruby Barb 5000 Nos Clown Barb 25000 Nos Black Ghost 25000 Nos Oscar Cichlids 2000 Nos Axolot Dogfish 10000 Nos Bleeding Heart Tetra 30000 Nos Black Neon Tetra 5000 Nos Black				
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29.	Pearl Impex., Mumbai 01/53/8/55093/A M21/P-68/IC	22.02.21	1840000 Nos Ornamental fishes as mentioned in ANF 2M and annextures	03019900	8280 000.0 0	AU	Comments received from D/o Fisheries vide letter dated 25.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 25.03.2021.
30.	Ujjaini Traders., Kolkata 01/53/8/55126/A M21/U-16/IC	24.02.21	674300 Nos Ornamental fishes	02110024 88	4482 476.0 0	AU	Comments sought from D/o Fisheries on 02.03.2021. D/o Fisheries vide letter dated 25.03.2021 informed that the

		5000 Nos Dwarf	03019900		
		Gourami –	03019900		
		Trichogaster	03019900		
		lalius	03019900		
		3000 Nos	03019900		
		Thick-lipped	03019900		
		Gourami –	03019900		
		Trichogaster	03019900		
		labiosa	03019900		
		3000 Nos Snake	03019900		
		Skin Gourami –	03019900		
		Trichogaster	03019900		
		pectoralis	03019900		
		2000 Nos Giant	03019900		
		Gourami –	03019900		
		Osphronemus	03019900		
		goramy	03019900		
		5000 Nos Gold	03019900		
		fish – Carassius	03019900		
		auratus	03019900		
		5000 Nos Red	03019900		
		Oranda-	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos Red	03019900		
		Cap Oranda –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos Blue	03019900		
		Oranda –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos Red	03019900		
		Ryukins –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos Red &	03019900		
		White Ryukins	03019900		
		–Carassius	03019900		
		auratus	03019900		
		5000 Nos	03019900		
		Celestial Gold –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos Pearl	03019900		
		Scale Gold –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos	03019900		
		Bubble Eye	03019900		
		Gold –	03019900		
		Carassius	03019900		
		auratus	03019900		
		5000 Nos	03019900		
		Clown Loach –	03019900		
		Botia	03019900		
		macracantha	03019900		
		4000 Nos	03019900		

			Orange – Finned Loach – Botia modesta 3000 Nos Skunk Loach – Botia morleti 5000 Nos Zebra Loach – Botia striata 5000 Nos Fighting Fish- Betta Splendens 5000 Nos Short Tail- Betta imbellis 5000 Nos Blue Betta- Betta smaragdina 3000 Nos Blue Loach – Botia rubripinnis 6000 Nos Guppy – Poecilia reticulate 5000 Nos Molly – Poecilia latipinna 8000 Nos Sword Tail – Xiphophorus helleri 8000 Nos Platy – Xiphophorus maculates 2000 Nos Longfin Rosy Barb-Barbus conchonus 6000 Nos Butterfly Fish- Chaetodon ephippium/ C. ornatissimus 6000 Nos Orange Clown Fish- Amphiprion Percula 6000 Nos Fire Clown Fish- amphiprion melanopus 6000 Nos Damsel Fish- Abudefduf bicolor 6000 Nos			
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			Twotone tang- Zebrasoma scopas 6000 Nos Blue Powder Tang- Acanthurus leucosternon/ A. triosegius 6000 Nos Angel Fish- Pterophyllum scalare 6000 Nos High Fin Sucker- Myxocyprinus asiaticus 5000 Nos Black Ghost- Apteronotus albifrons 4000 Nos Oscar Cichlid- Astronotus ocellatus 4000 Nos Discus- Symphysodon discus/ S. aequifasciata 4000 Nos Blue Discus- Symphysodon aequifasciata axelrodi 6000 Nos Phantom Tetra- Hyphessobrycon megalopterus 6000 Nos Bleeding Heart Tetra- Hyphessobrycon erythrostigma 6000 Nos Black Neon Tetra- Hyphessobrycon herbertaxelrodi 6000 Nos Lemon tetra- Hyphessobrycon pulchripinis 6000 Nos Rosy Tetra- Hyphessobrycon ornatus 6000 Nos Serpae tetra- Hyphessobrycon			
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			19alvan 6000 Nos Gold Spotted Tetra- Hyphessobrycon griemi 10000 Nos Cardinal Tetra- Paracheirodon axelrodi 10000 Nos Neon Tetra- Paracheirodon innesi 6000 Nos Green Neon Tetra- Tetra Paracheirodon simulans 6000 Nos Red Parrot – Hoplarchus psittacus 6000 Nos Yellow Face Angelfish- Pomacanthus xanthometopon 6000 Nos Royal Angelfish- Pygoplytes diacanthus 2000 Nos Fliament Barb- Barbus conchoniuis 6000 Nos Elegant Firefish- Nemateleotris decora 6000 Nos Sunset Anthias- Pseudanthias parvirostris 500 Nos Humphead Wrasse- Cheilinus 19alvanizi 2000 Nos Yellowtail Emperor- Lethrinus crocineous 5000 Nos Scissortail Rasbora- Rasbora trilineata			
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			3000 Nos Yellow tail Rasbora – Rasbora dusonensis 5000 Nos Redtail Rasbora – Rasbora borapetensis 4000 Nos Dwarf Rasbora – Rasbora maculate 5000 Nos Harlequin Rasbora- Rasbora heteromorpha 2000 Nos Green Line Rasbora – Rasbora beauforti 3000 Nos Slender Gold Rasbora – Rasbora eindhovenii 3000 Nos Golden Line Rasbora – Rasbora agilis 5000 Nos Zebra Barb Rasbora – Pauciperforata 5000 Nos Redtail Black Shark – Labeo bicolour 3000 Nos Rainbow Shark – Labeo erythrurus 6000 Nos Albino Rainbow Shark –Labeo frenatus 5000 Nos Black Shark – Labeo chrysophekadion 20000 Nos Silver Shark – Balantiocheilos melanopterus 10000 Nos Blood Parrot – Cichlids Cichlasoma				
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			synspilum 5000 Nos Texas Cichlid – Cichlasoma carpinte 6000 Nos Tinfoil Barb- Puntius Schwanenfeldi/ P. orphide/ P. daruphani 6000 Nos Tiger Barb- Puntius tetrazona/ P. Partipentazana 6000 Nos Black Ruby Barb- Puntius nigrofasiatus 5000 Nos Clown Barb- Barbodes everetti 8000 Nos Emerald Cichlid/ Parrot Fish- Cichlasoma temporalis 3000 Nos Convict Cichlid- Cichlasoma nigrofaciatum 20000 Nos Green Terror- Aequidens rivulatus 5000 Nos Dwarf Cichlid- Apistogramma luelingi 4000 Nos Dwarf-chained Loach – Botia sidthimunki 3000 Nos Silver Loach- Botia lecontei 8000 Nos Koi Carp- Cyprinus carpio 6000 Nos Fire Goby- Nemateleotris magnifica				
Part 3	D/o AH&D and MoEF&CC (WL)						

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
34.	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	01063200	1350000	AU	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019 followed with reminders dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm was asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC (WL) informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC (WL). Reminder sent to firm vide email dated 26.02.2021. MoEF (WL) has sought some information/documents from the firm vide letter dated 23.03.2021. The firm replied vide email dated 23.03.2021. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
35.	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	01063900	696000	AU	Comments received from D/o AH&D vide OM No. 110102 (1) /3/ 2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC

							(WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting for expediting comments. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
36.	RN International Services, Telengana 01/53/8/E/AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	01059900	352000	AU	Comments sought from MOEF&CC (WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
37.	Modern Pet Centre, Kolkata 01/53/8/E/AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	01062000	8303750	AU	Comments sought from MoEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of them. MoEF&CC (WL) has sought information from the firm vide

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							their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought from the firm on 06.10.2020 by MOEF&CC. The firm vide email dated 30.10.2020 informed to MoEF&CC that before importing animals they will submit CITES and Certificate of Origin. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
38.	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).	01062000	2940 0000	Trading	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of the Department. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
39.	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon	01063200	329.0	Trading	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some

			parrots, African grey parrots, budgerigars, grass parakeets, caliques				clarifications from the firm. The firm furnished reply on 02.10.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
40.	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	01063200	1000	AU	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.02.2020. Reminders sent on 16.09.2020, 05.10.2020 and 01.12.2020 to MOEF&CC (WL) requesting comments. The case is under examination in D/o AH&D. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
41.	Suhani Farms, Bangalore 01/53/8/54363/A M21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	1063900	3900 000	Trading	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020. Comments received from D/o AH&D vide OM No. 110102/(1)/3/2017 dated 21.12.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.

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42.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54646/A M21/S-151/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (<i>Phloeomys Pallidus</i>) (2) 20 Nos. Live Animals- Patagonian Mara (<i>Dolichotis Patagonium</i>) (Total 28 Nos.)	01061900	1200000	AU	Comments sought from D/o AH&D on 22.12.2020 and MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. DAHD vide email dated 24.03.2021 has sought some information from the firm. Reminder sent to the firm vide email dated 30.03.2021.
43.	Saralia Agro Private Limited, Anugul, Odisha 01/53/8/54647/A M21/S-152/IC	21.12.20	(1) 8 Nos. Live Animals – Northern Luzon Giant Clouded Rat (<i>Phloeomys Pallidus</i>) (2) 20 Nos. Live Animals- Patagonian Mara (<i>Dolichotis Patagonum</i>)	01061900	1200000	AU	Comments sought from D/o AH&D and MoEF&CC (WL) on 29.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
44.	Soham Partha Mukherjee, Ahmadabad 01/53/8/54692/A M21/S-159/IC	28.12.20	(1) 4 Nos. of Live Wallaroo (<i>Osphranter Robustus</i>) (2) 10 Nos. of Live Bennets Wallaby (<i>Macropus Rufogriseus</i>) (3) 6 Nos. of Live Eastern Grey Kangaroo (<i>Macropus Giganteus</i>) (4) 10 Nos. of Live Red Kangaroo (<i>Osphranter Rufus</i>) (Total 30 Nos.)	01061900	3787500	Trading	Comments received from DAHD vide OM No. 110102(1)/ 40/2020 –Trade (E-18470) dated 08.02.2021. The Committee decided to seek comments from MoEF&CC (WL) in this case. Accordingly, Comments sought from MoEF&CC (WL) on 17.03.2021. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
Part 4	MoEF&CC (WL)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
45.	K.K.Traders	20.02.18	100 MT	12119046	2600	Trading	Comments sought from AYUSH

	Amritsar 01/53/8/22342/A M18/K-17/IC		Costos Roots (Saussuresa Lappa)		9000		on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC (WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
46.	S. Yuvaraj, IFS, Additional Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	NA	AU	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC (WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.11/AM21 dated 26.02.2021 that the case is under examination with them.
47.	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	96019020	2600 000	AU	Comments sought from MoEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to firm vide email dated 30.03.2021.
48.	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-16/IC	08.05.19	SusseraLappa (KuthRoots)	12119046	3150 0000	AU	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/ documents from the firm. Reminder sent to firm vide email dated 23.11.2020.

							MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
49.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	90051000	522000	Trading	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC (WL) under intimation to DGFT. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them..
50.	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	90051000	52000	Trading	Comments sought from MOEF&CC (WL) on 11.07.2019 Reminders sent to MoEF&CC (WL) vide emails dated 28.01.2020, 16.09.202, 05.10.2020 and 10.02.2021. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
51.	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	85269190	1510000	Trading	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021.
52.	Merlin	20.09.19	2 Nos. Thermal	90131010	1120	AU	Comments sought from

	Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC		Night Vision Scope for Anti Poaching and Surveillance		000		MOEF&CC (WL) on 23.09.2019. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. MOEF&CC (WL) vide letter no. 3-15/2020 WL dated 06.10.2020 informed that 'NOC' of CWLW, Karnataka to be submitted for further consideration. Reminders sent to firm vide emails dated 23.11.2020 and 26.02.2021. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
53.	E.Chandran, Telangana 01/53/8/E/AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophic	97050010	897000	AU	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC (WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) vide letter dated 17.03.2021 has sought comments from Wildlife Institute of India, Dehradun.
54.	G. Amarender Reddy, Hyderabad 01/53/8/53861/A M21/G-13/IC	25.07.20	4 Nos. Animal Trophies	97050010	110000	AU	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF (WL) for 1 variety
55.	A&S Creation, New Delhi 01/53/8/53967/A M21/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	85269190	290000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020.

							MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration. Reminders sent to firm vide emails dated 26.02.2021 and 30.03.2021.
56.	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/A M21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706	93040000	1430 000	Trading	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020. MOEF&CC (WL) vide correspondence No. 3-15/2020 WL dated 28.12.2020 stated that 'NOC' of the CWLW to be submitted for further action. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021.

			with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.				
57.	A&S Creations, New Delhi 01/53/8/54035/A M21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	85269190	1440 000	Trading	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration. Reminders sent to firm vide emails dated 01.03.2021 and 30.03.2021.
58.	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/A M21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	97050010	4500 00	AU	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
59.	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/A M21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy)	97050010	4800 00	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought comments from Wildlife Institute of India, Dehradun.

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			Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsipry mnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount				
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			(Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).				
60.	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsipry mnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name	97050010	5300 00	AU	Comments sought from MOEF&CC (WL) on 22.09.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.

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			- Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Waterbuck &Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name - Blesbuck & Scientific Name DamaliscusPyga rgusPhillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name - Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) - Legs Ashtray (Common Name - Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) - Legs Lamp (Common Name Zebra & Scientific Name - Equus Burchelli) 1 No. Stuffed			
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			Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck& Scientific Name – Damaliscus Pygargus Phillipsi).				
61.	Eva Discus India, Kolkata 01/53/8/54212/A M21/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	01062000	1000 000	Trading	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020. MOEF&CC (WL) vide letter dated 15.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.
62.	Mohammed Bin Ibrahim Masqati, Hyderabad	20.10.20	10 Nos. Taxidermy Animal Trophy	97050010	3500 00	AU	Comments sought from MOEF&CC (WL) on 20.10.2020.

	01/53/8/54350/A M21/M-70/IC		Mounts				MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminder sent to firm vide email dated 30.03.2021
63.	Gunjan Jewels Pvt. Ltd., Mulund West, Mumbai 01/53/8/54409/A M21/G-27/IC	02.11.20	5000 Unit of Mother of Pearls Carvings from China (To be used in jewellery as decorative pieces).	96019020	5000 00	AU	Comments received from MoEF (WL) vide letter dated 26.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 26.03.2021.
64.	Arun Mahendragir, Hyderabad 01/53/8/54600/A M21/A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	97050010	4700 00	AU	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) vide letter dated 17.03.2021 has sought some information/documents from the firm. Reminder sent to firm vide email dated 30.03.2021
65.	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54633/A M21/A-98/IC	18.12.20	2 No. GPS Vertex Collars with all accessories	85269190	2991 33	Trading	Comments sought from MOEF&CC (WL) on 18.12.2020. MoEF&CC (WL) vide letter No. 3-11/2019WL (part I (Vol3) dated 28.12.2020 stated that 'NOC' from CWLW to be submitted for further consideration. Reminder sent to the firm vide email dated 30.03.2021.
66.	BMR Wildlife Services., Madhya Pradesh 01/53/8/55019/A M21/B-87/IC	14.02.21	1 Nos Tranquilizer gun along with accessories RD706 + HP Handpump 25bar + OP2 Red Dot mounted 2 Nos Tranquilizing gun short range pistol with accessories X 2 pistol + Remote animal deterrent device type p + RDD device type U7.0 CC	93040000 93040000	3755 70.00	Trading	Comments received from MoEF&CC (WL) vide letter dated 08.03.2021. The Committee decided to Approve the Case subject to conditions mentioned in the MoEF (WL) letter dated 08.03.2021.

			¾' 14 GA needle (Gel collar)				
67.	Genesis Inc., Indore 01/53/8/55025/A M21/G-44/IC	15.02.21	2 Pac Palmer cap Chur charger	93063000	7000. 00	Trading	Comments sought from MOEF (WL) on 17.02.2021. MOEF&CC (WL) vide letter dated 22.03.2021 informed that NOC from CWLW is to be submitted by the firm. Reminder sent to the firm on 30.03.2021.
68.	Hi Tech Advance Product., Indore 01/53/8/55260/A M21/H-74/IC	04.03.21	4 Set Veterinary Equipment/Tran quilizer Equipment/Co2 dart projector and accessories, JMDB13 CO2 dart projector Double Barrel with DANINJECT scope 1.75-4x32 11 mm rifled and 13mm bore barrelsno.3,JMD BCASE Hard case for projector model JMDB no.3,IM CO2dart projector wooden stock model with DANINJECT scope 1.75- 4x3211mm rifled barrel no.1 IMCASE Hard case for projector model IM no.1B13 mm 13mm bore barrel for IM Models no.1	93040000	9253 65.42	Trading	Comments received from MoEF&CC (WL) vide letter dated 30.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF (WL) letter dated 30.03.2021.
69.	Hi Tech Advance Products., Indore 01/53/8/55312/A M21/H-76/IC	10.03.21	9 Set VETERINERY EQUIPMENT/T RANQUILIZER EQUIPMENT/C O2DARTPROJ ECTOR ANDACCESSO RIES,(JMDB13)CO2dart projector Double Barrel with	93040000	2068 402.1 1	Trading	Comments sought from MOEF (WL) on 15.03.2021. MOEF&CC (WL) informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.

			DANINJECT scope 1.75-4x32 11mm rifled and 13 mm bore barrels No.9,(JMDBC A SE)Hard case for projector model JMDB No. 9				
Part 5	Ministry of Steel (MoS)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
70.	Universal Tradelinks, Rajkot 01/53/8/54395/A M21/U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	26190090	292751	Trading	Comments sought from M/o Steel on 03.11.2020. M/o Steel furnished their comments vide email dated 22.01.2021. The Committee requested M/o Steel to reexamine the case and provide comments on technical aspects.
71.	Bansal Brothers, Chhattisgarh 01/53/8/54797/A M21/B-79/IC	20.01.21	5000 Mts Titanium Scrap	81083000	12500000.00	AU	Comments sought from MOEF (HSMD) on 22.01.2021. MoEF(HSMD) vide email dated 27.01.2021 informed that Titanium Scrap (Basel No.B1010) falls under part D of Schedule III of Hazardous and Other Wastes (Management and Transboundary) Rules, 2016 and applicable for Import and Export without permission from Ministry of Environment, Forest and Climate Change with condition that the import permitted in the country to the actual user or to the trader on behalf of the actual user authorized by SPCB on one time basis and subject to verification of document specified in Schedule VIII of these rules by the Custom Authority. Accordingly, the Committee decided to sent the case to M/o Mines and DPIIT for their comments. Comments sought from M/o Mines and DPIIT vide email dated 09.03.2021. Comments sought from M/o

							Steel on 17.03.2021. DPIIT vide OM dated 15.03.2021 has informed that they are not concerned with the matter.
72.	Arfin India Limited, Ahemdabad 01/53/8/54566/A M21/A-89/IC	04.12.20	2000 MT of Titanium Scrap	81083000	519750000.00	AU	Comments sought from M/o Steel on 22.01.2021.
Part 6	MoEF&CC (OC) and D/o C&PC						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
73.	Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	29031400	18375000	AU	Comments received from C&PC vide OM dated 28.01.2021 and MoEF&CC (OC) vide OM dated 12.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the C&PC OM dated 28.01.2021 and MoEF&CC (OC) OM dated 12.03.2021.
74.	Hemani Industries Limited, Bharuch, Gujarat 01/53/8/54612/A M21/H-57/IC	14.12.20	700 MT Carbon Tetra Chloride	29031400	52290000	AU	Comments sought from MOEF&CC (O) &C&PC on 17.12.2020. The firm has been requested on 24.12.2020 to furnish clarification to queries raised by MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 23.12.2020. C&PC vide letter dated 13.01.2021 has sought some information from the firm. C&PC informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.
75.	Tagros Chemicals India Private Limited., Chennai 01/53/8/54920/A M21/T-81/IC	04.02.21	285 Mts Carbon Tetrachloride	29031400	16872000.00	AU	Comments received from MoEF&CC (OC) vide OM dated 25.02.2021 and C&PC vide OM dated 24.03.2021. The Committee decided to Approve the case subject to conditions mentioned in

							MoEF&CC (OC) OM dated 25.02.2021 and C&PC OM dated 24.03.2021.
76.	Tagros Chemicals India Private Limited., Chennai 01/53/8/54921/A M21/T-82/IC	04.02.21	230 Mts Carbon Tetra Chloride	29031400	1361 6000.00	AU	Comments received from MoEF&CC (OC) vide OM dated 25.02.2021 and C&PC vide OM dated 24.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 25.02.2021 and C&PC OM dated 24.03.2021.
77.	Bharat Engineering Works, Mumbai 01/53/8/54926/A M21/B-84/IC	04.02.21	3000 Kgs Halon 1211 (Bromo Chlorodifluoro Methane) 500 Kgs Halon 1301 (Bromo Trifluoro Methane)	29037610 29037620	1435 00.00	AU	Comments received from MoEF&CC (OC) vide OM dated 19.02.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.02.2021.
78.	UPL Limited., Bandra East 01/53/8/55308/A M21/U-17/IC	09.03.21	413000 Kgs Carbon Tetrachloride	29031400	3509 8805.00	AU	Comments sought from MOEF&CC (O) & C&PC on 15.03.2021. MoEF&CC (OC) vide OM dated 18.03.2021 has sought some information /documents from the firm. Firm replied vide email dated 18.03.2021. Comments received from MoEF&CC (OC) vide OM dated 23.03.2021. C&PC informed the Committee in meeting no.12/AM21 dated 25.03.2021 that the case is under examination with them.

Part
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MeitY

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
79.	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	85261000	1008 1250 0	AU	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6) JSW Steel Ltd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept

							of Space and MeitY 16.09.2020. MeitY vide email dated 07.10.2020 sought some information from the firm. MeitY sent reminders to firm on 02.11.2020, 11.12.2020, 27.01.2021 and 23.02.2021 requesting for furnishing reply. Final reminder sent to firm vide email dated 09.03.2021. The Committee decided to Reject the case for non-reply.
80.	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	85489000	3.0	AU	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020. Reply from firm referred to DoT vide email dated 08.02.2021. DoT vide letter dated 26.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 03.03.2021. MeitY vide email dated 04.03.2021 has sought some information from the firm.

							Reminder sent to the firm on 25.03.2021.
81.	Brandenburg Innovations India Private Limited, Karnataka 01/53/8/54183/A M21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096	85423100 85044090 85371000 85287219 85352990 73239990 85043100 85393190 85441920 85441990 85284900	3449 55.91	AU	Comments sought from MeitY on 25.09.2020. MeitY sought some information from the firm on 07.10.2020. MeitY sent reminders to firm vide emails dated 04.11.202, 29.12.2020, 27.01.2021 and 23.02.2021. Final Reminder sent to firm vide email dated 09.03.2021. The Committee decided to Reject the case for non-reply.

			(24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. SenirionSek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27' Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos.			
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			Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfoxpcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.				
82.	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/A M21/G-21/IC	24.09.20	85 Nos. GPN#72003090 -01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	85489000	34.87 3012 0	AU	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC (HS) Code 85489000 does not come under preview of DGCA and returned the application. DoT vide letter dated 08.02.2021 has sought some information from the firm. DoT vide letter dated 18.02.2021 informed that no NOC/comments are required from WPC Wing for its import. The Committee decided to seek comments from MeitY. Accordingly, comments sought from MeitY on 01.03.2021. MeitY vide email dated 25.03.2021 has sought some information from the firm.

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[Signature]

83.	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/A M21/T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	(1) 71069290 (2) 71069290	8503 4466 7.25	AU	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 01.12.2020. Firm's reply has been forwarded to DPIIT vide email dated 15.01.2021. DPIIT vide OM dated 17.02.2021 has sought some information from the firm. MeitY vide status report for EFC Meeting No. 11/AM21 dated 26.02.2021 informed that the matter may pertain to MNRE. Accordingly, comments sought from MNRE on 26.03.2021
84.	Bosch Automotive Electronics India Private Limited, Bangalore Urban, Karnataka 01/53/8/54491/A M21/B-71/IC	18.11.20	(1) 2 Nos. Electronic Control Unit EDC17CP06 (2) 2 Nos. Electronic Control Unit EDC17CP99 (3) 2 Nos. Electronic Control Unit EDC17C50 (4) 2 Nos. Electronic Control Unit EDC7U1 (5) 2 Nos. Electronic control unit MED17.0.7 (6) 2 Nos. Electronic Control Unit MED17.1.1 (7) 2 Nos. Electronic control unit MED17.7.12 (8) 2 Nos. Electronic Control Unit ME17.8.5 (9) 2 Nos.	90328910 90328910 90328910 90328910	1811 52	AU	Comments sought from DPIIT and MeitY on 03.12.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and MeitY/DHI may be consulted in the matter. DHI vide email dated 11.12.2020 stated that they are not concerned. Reminders sent to MeitY vide emails dated 29.12.2020 and 03.02.2021. MeitY vide email dated 04.02.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 23.02.2021 and 25.03.2021.

			Electronic Control Unit ME17.9.21.1 (10) 2 Nos. Electronic Control Unit ME9.6.1 (11) 2 Nos. Electronic Control Unit M7.9.41 (12) 2 Nos. Electronic Control Unit MD1CP084 (13) 2 Nos. Electronic Control Unit VC1CP090 (14) 2 Nos. Electronic Control Unit VC1CP107 (15) 2 Nos. Electronic Control Unit VC1CP108 (16) 2 Nos. Electronic Control unit VC1CP513 (17) 2 Nos. Electronic Control Unit VD1CP030				
85.	Jacobs Engineering India Private Limited, Navi Mumbai 01/53/8/54731/A M21/J-20/IC	06.01.21	(1) 1 No. Dell Latitude 7480, CTO- Dell Latitude 7480 CTO (2) 1 No. Dell Latitude 7480, CTO-Dell ka Latitude 7480 CTO (3) 1 No. Dell latitude 7480, CTO- Dell Latitude 7480 CTO (4) 1 No. Dell Latitude 7480, CTO- Dell Latitude 7480 CTO (5) 1 No. Dell latitude 7480,	84713090 84713010	9346 46.27	AU	Comments sought from MeitY on 07.01.2021. MeitY vide email dated 27.01.2021 has sought some information from the firm. Reminders sent to firm vide emails dated 10.02.2021 and 23.02.2021. The Committee decided to Reject the case for non-reply.

			CTO-Dell Latitude 7480 CTO (6) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (7) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (8) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO. (9) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (10) 1 No. Dell Latitude 7480, CTO-Dell Latitude 7480 CTO (11) 1 No. Dell latitude 7480 (12) 1 No. Dell Latitude 7480 (13) 1 No. Dell Latitude 7480 (14) 1 No. Dell Latitude 7480 (15) 1 No. Dell Latitude 7480 (16) 1 No. Dell Latitude 7480 (17) 1 No. Dell Latitude 7490 (18) 1 No. Dell Latitude 7490 (19) 1 No. Dell Latitude 7490 (20) 1 No. Dell Latitude 7490 (21) 1 No. Dell Latitude 7490 (22) 1 No. Dell Latitude 7490 (23) 1 No. Dell			
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			Latitude 7490 (24) 1 No. Dell Latitude 7490 (25) 1 No. Dell Latitude 7490 (26) 1 No. Dell Latitude 7490 (27) 1 No. Dell latitude 7490 (28) 1 No. Dell latitude 7490 (29) Dell Latitude 7490 (30) 1 No. Dell latitude 7470 CTO (31) 1 No. Dell latitude 7470 CTO (32) 1 No. Dell latitude 7470 CTO (33) 1 No. Dell Latitude 7470 CTO (34) 1 No. Dell Latitude 7470 CTO (35) 1 No. Dell Latitude 7470 CTO (36) 1 No. Dell latitude 7470 CTO (37) 1 No. Dell Latitude 7470 CTO.				
86.	Dell International Services India Pvt Ltd., Bangalore 01/53/8/55043/A M21/D-37/IC	15.02.21	83000 Nos Used Desktops / Thin clients / workstations (Without Monitors) 95000 Nos Used Desktop Computer Systems / Think Clients / Workstations (Including used Monitors, keyboards, & Mice) 83000 Nos Used Computer	84715000 0 84714900 85285200	7024 5000 0.00	Trading	Comments sought from DPIIT and MeitY on 18.02.2021. DPIIT vide OM dated 01.03.2021 has informed that they are not concerned with the matter. MeitY vide email dated 23.02.2021 has sought some information from the firm.

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			Displays(Used Monitors)				
87.	Brooklen Impex., Karnataka 01/53/8/54760/A M21/B-76/IC	12.01.21	15000 Nos Refurbished Hard Disk	84717020	3700 000.0 0	AU	Comments sought from MeitY on 12.01.2021. MeitY vide email dated 22.01.2021 has sought some information/ documents from the firm. Reminders sent to firm vide emails dated 23.02.2021 and 30.03.2021.
88.	Instac Inc., Karnataka 01/53/8/54984/A M21/I-39/IC	10.02.21	1 Pcs Monitor	85287220 00	1467 10.00	Trading	Comments sought from MeitY on 11.02.2021. MeitY vide email dated 24.02.2021 has sought some information from the firm. Reply from firm referred to MeitY vide email dated 30.03.2021. The firm has been requested to clarify their "Purpose of Import" vide email dated 30.03.2021. Firm vide email dated 31.03.2021 informed that the purpose of import is 'Trading'. The case is under consideration at MeitY.
89.	CG Power And Industrial Solutions Limited., Mumbai 01/53/8/54911/A M21/C-47/IC	02.02.21	25 kgs High Purity chromium Powder	81122100	4810 0000. 00	AU	Comments sought from MeitY on 04.02.2021. Application forwarded to MeitY again on 26.02.2021. MeitY vide email dated 25.03.2021 has sought some information from the firm. Firm replied directly to MeitY vide email dated 26.03.2021.
90.	Checon Shivalik Contact Solutions Private Limited., New Delhi 01/53/8/54918/A M21/C-48/IC	03.02.21	400 kgs SILVER ALLOY STRIP	71069290	2875 1769. 29	AU	Comments sought from MeitY on 05.02.2021. MeitY returned the application with the remarks that the case was earlier examined by DPIIT. Accordingly, the case has been referred to DPIIT for examination and offering comments.
91.	Larsen & Toubro Limited., Maharashtra 01/53/8/55190/A M21/L-67/IC	27.02.21	510 Nos Electric Ignition cartridges NO 3 P/N16-818-9990	36030059	6478 7000. 00	AU	Comments sought from M/o Mines & MeitY on 4.03.2021. The Committee decided to refer the case to DDP. Comments sought from DDP on 30.03.2021.
92.	Prime International., Maharashtra	27.02.21	50 kgs Chromium Unwrought;	81122100	6337 50.00	Trading	Comments sought from MeitY on 04.03.2021. The application resent to

	01/53/8/55187/A M21/P-72/IC		powder				MeitY vide email dated 30.03.2021.
93.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55270/A M21/F-36/IC	05.03.21	10000 Nos Sensor –Tier Air Pressure (TIS- 03) 150 Nos SENSOR ADPTIVESPEE D CONTROL(LR R4R) 3000 Nos SENSOR &BRACKET ASSY –DASM (FR5CPCCF) 5500 Nos MODULE BLINDSPOT DETECTION(7 7V12CRN)	85269190 85269190 85269190 85269190	6640 9497. 00	AU	Comments sought from MeitY and DoT on 10.03.2021. DoT vide letter dated 16.03.2021 informed that applicant may submit import license from the concerned RLO of WPC Wing. Reminder sent to the firm vide email dated 30.03.2021. Reply from firm referred to DoT vide email dated 31.03.2021.
Part 8	Ministry of Mines						
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpos e of Import	Status
94.	C.T. Group, Kerala 01/53/8/32008/A M19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	25174900	6300	Trading	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/ inputs of

							respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
95.	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	25169020	9000 000	Trading	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments. Reminder sent on 09.03.2021.
96.	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	25140000	2961 5062. 50	AU	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated -nil- has

							requested to take decision in the matter subject to the comments/ inputs of respective State Government. Mail has been sent on 18.12.2020 to Mines Department, Rajasthan for their comments. Reminder sent on 09.03.2021.
97.	Om Marble Company, Rajkot 01/53/8/53882/A M21/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	25161100	1122 6600 0	Trading	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
98.	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/A M21/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	25174100	3420 67.14	AU	Comments sought from M/o Mines & DPIIT on 25.08.2020. Comments received from DPIIT vide OM dated 18.12.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. has been requested to provide their comments vide e-mail dt. 17.11.2020. Reminder sent vide email dated 09.03.2021.
99.	Swagata Biswas, Bangalore	24.9.20	1 Piece Gemstone	71031039	1920 00	AU	Comments sought from DPIIT and M/o Mines on 25.09.2020.

	01/53/8/54792/A M21/S-95/IC						DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
100.	Sahil Gupta, Haryana 01/53/8/54277/A M21/S-111/IC [ECOM Ref. No. 97803348560010 138723 File No. 012100854277A M21]	07.10.20	26631 Kgs. Zinc Ash	26201990	1344 182.6 4	AU	Comments sought from M/o Mines on 09.10.2020. M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
101.	Sahil Gupta, Haryana 01/53/8/54278/A M21/S-112/IC [ECOM Ref. No. 97803348560010 138725 File No. 012100854278A M21]	07.10.20	26631 Kgs Zinc Ash	26201900	1344 183	AU	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminders sent to M/o Mines vide emails dated 11.12.2020 and 09.03.2021.
102.	Bafna Brothers., Rajasthan 01/53/8/54342/A M21/B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	71131120	16.5	Trading	Comments sought from DPIIT, Mines & MSME on 19.10.2020. DPIIT vide OM No. P-47012/98/ 2020/TSW dated 17.11.2020 informed that they are not concerned. Reminders sent to Mines & MSME vide emails dated 11.12.2020 and 09.03.2021. Comments received from MSME vide OM dated 01.03.2021. Comments from M/o Mines are awaited.
103.	Siddhi Industries., Odisha 01/53/8/55042/A M21/S-179/IC	15.02.21	12000 Mts Aluminium Dross	26204010	1306 9800 0.00	AU	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments sought from MoEF&CC (HSMD) vide OM

							dated 25.02.2021. Reminder sent to M/o Mines vide email dated 12.02.2021.
104.	Sree Padmavathi Metal Industries., Telangana 01/53/8/55052/AM 21/S-181/IC	16.02.21	1000 Mts Aluminium Dross	26204010	1500 0000. 00	AU	Comments sought from DPIIT and Mines on 18.02.2021. DPIIT vide OM dated 23.02.2021 informed that they are not concerned with the import item. Comments also sought from MoEF&CC (HSMD) on 25.02.2021. MoEF&CC vide email dated 03.02.2021 has sought some information from the firm. Firm replied directly to MoEF&CC vide email dated 04.03.2021. Comments received from MoEF&CC vide email dated 04.03.2021. Comments from M/o Mines are awaited.
105.	Wendt (India) Limited, Koramangala , Bangalore 01/53/8/54614/A M21/W-2/IC	15.12.20	(1) 75 Kg. Ag-Powder AGP c0180- 6Silver Powder (2) 90 Kg. Ag-Powder AGP c2250- 6Silver Powder	71061000	1762 2000	AU	Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No. P-47012/122/2020 dated 23.12.2020 stated that as Silver powder is required for the manufacture of Grinding Wheels/ Grinding Tools, DHI may be consulted in the matter. Comments sought from DHI on 15.01.2021. DHI vide OM dated 19.02.2021 informed that the item pertains to Ministry of Mines and hence the Dept. has no comments to offer. Accordingly, comments sought from M/o Mines on 23.02.2021.
106.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55251/A	03.03.21	100 Nos BS 9000 Backsense	85261000	2717 632.2 4	Trading	Comments sought from M/o Mines on 10.10.2020 Comments also sought from

	M21/D-40/IC						DoT and DGCA on 24.03.2021.
107.	Davesmen India Pvt Ltd., Kolkata 01/53/8/55328/A M21/D-43/IC	12.03.21	20 Nos BS-8000 Programmable Radar System	85261000	7535 42.45	Trading	Comments sought from M/o Mines on 16.03.2021. Comments also sought from DoT and DGCA on 24.03.2021. DoT vide letter dated 01.04.2021 has sought some information from the firm. Reply from firm referred to DoT vide email dated 01.04.2021
Part 9	DHI						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
108.	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/A M21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	87169010	5703 012	AU	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Reminder sent to DHI vide Email dated 22.12.2020.
109.	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/A M21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	84559000	2225 00	AU	Comments sought from DPIIT on 23.11.200. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020. DHI vide OM dated 25.02.2021 has sought some information/ documents from the firm.
110.	Larsen & Toubro Limited., Kolkatta 01/53/8/54835/A M21/L-56/IC	22.01.21	1 set 725 KVA DG Set with all accessories: sl no. 9JRG00246 1 set 500 KVA DG set with all accessories: sl no. SHB-854-07/5AG02561 1 set 500 KVA DG set with all accessories:	85021310 85021310 85021310 85021100	3747 770.0 0	AU	Comments sought from DPIIT & DHI on 28.01.2021. DPIIT vide OM dated 11.02.2021 has informed that it is not concerned with the matter. DHI vide OM No. ImportCell/L&T/2021-HEI has sought some information from the firm.

			slno.5AGG3005 54/5AG02184 1 set 30 KVA DG set with all accessories: sl. No. VK- OGS122-06				
111.	MRK Impex Private Limited, Delhi 01/53/8/54316/A M21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	73269090	1680 0000 0	AU	Comments sought from M/o Steel on 14.10.2020. M/o Steel vide email dated 08.02.2021 informed that the matter does not pertain to them and DPIIT may be consulted. Accordingly, comments sought from DPIIT on 12.02.2021. DPIIT vide OM dated 22.02.2021 informed that it is not concerned with the matter and DHI may be consulted in the matter. Accordingly, comments sought from DHI on 22.02.2021.
112.	L&T MHPS Turbine Generators Private Limited, Mumbai 01/53/8/54734/A M21/L-42/IC	07.01.21	400 Nos. Silvaloy 721 Vtg Ring 8190 ID X 0.0393 X 3T	71069290	1349 69.40	AU	Comments sought from MeitY and DPIIT on 11.01.2021. DPIIT vide OM dated 22.01.2021 informed that it is not concerned and DHI may be consulted in the matter. Comments sought from DHI on 22.01.2021 MeitY informed the Committee in the Meeting No. 10/AM21 dated 28.01.2021 that it is not concerned with the matter. DHI vide UO dated 09.02.2021 has sought some information /documents from the firm. Reply from firm forwarded to DHI vide email dated 23.02.2021 DHI vide letter dated 15.03.2021 has sought some more information from the firm.

							Reply from firm referred to DHI vide email dated 26.03.2021.
113.	Cummins Technologies India Private Limited., Maharashtra 01/53/8/55133/A M21/C-54/IC	24.02.21	5 Nos Hel1000turbocharger bearing Housing – X094135	84133090	30431050.60	AU	Comments sought from DHI on 09.03.2021. DHI vide letter dated 30.03.2021 has sought some information from the firm.
Part 10	MHA (PM Division)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
114.	R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular – Digital NV Signal N 340 RT.	90058000	120000	Trading	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminders sent to firm vide emails dated 08.12.2020, 26.02.2021 and 30.03.2021.
115.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/A M21/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255040	45087000	Trading	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 57alvaniz.
116.	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/A M21/S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	85258090	1485325	Trading	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 28.01.2021 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been

							sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. Reminder sent to them on 18.09.2020, 24.11.2020 and 04.01.2021, 26.02.2021 and 09.03.2021.
117.	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/A M21/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	90049010 90049010	2328 800	AU	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 28.01.2021 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminder issued to them on 18.09.2020, 25.11.2020 and 30.12.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020. MHA vide email dated 30.12.2020 informed that the requisite information i.e. supply order, ANF-1 form and the clarification on end user certificate and ANF-2M form as the name of item is different has not been received so far. In this regard, letter dated 01.12.2020 in r/o Home Department; Govt. of Maharashtra has been received with DGFT's email. However, 21 pages as enclosed with their letter dated 01.12.2020 has not been received. It is requested to furnish the requisite information at the earliest for processing the case further. Reminder sent to the firm vide email dated 30.03.2021.

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118.	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/A M21/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	85258000	1485 325	Trading	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020, 25.11.2020 and 25.03.2021. DoT vide letter No. R-11020/05/2016-PP dated 15.01.2021 informed that for import of any UAS/UAVs/RPAs/ Drone Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 30.03.2021. Reminder sent to DGCA vide email dated 30.03.2021.
119.	Shobha Anand Prints Pvt. Ltd. Hyderabad 01/53/8/54520/A M21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5) 3Pcs Thermal Imaging Binoculars Accolade	90058010	2637 323.6 8	AU	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents. Firm vide email dated 12.01.2021 has been requested to submit the request letter received from Police Department. Reminder sent to firm vide email dated 30.03.2021.

			2 LRF XP50.				
120.	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/A M21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP) BKP/NIT- 44(e)/2020- 21; Dated: 07 th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	90049010	1065 748	Trading	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further. Reminder sent by MHA vide letter dated 03.03.2021.
121.	Culminating Technologies, Allahabad 01/53/8/E/AM20/ C-27/IC	28.11.19	1 No. Night Vision Device	90051000	1400 00	Trading	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to

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			Combo-A, Dt Hti Hard case/Soft Case Combo 2 Nos Dtm- .50bmg-750gr- Case, Dtm ammo. .50bmg- Case(100rd) 1 Nos Dt-Mrk- 050 Marketing Flyer, Hti				
123.	Dinex India Pvt Ltd., Dehradun 01/53/8/54704/A M21/D-33/IC	31.12.20	836 Nos AK103 KALASHNIKO V ASSAULT RIFLE 7.62 X 39 MM (INCLUDING SPARES)	93039000	4250 0000. 00	Trading	For Ex-post facto Approval.
124.	Dinex India Pvt Ltd., Dehradun 01/53/8/54800/A M21/D-34/IC	20.01.21	85 Nos 40MM Under Barrel grenade Launchergp34 35 Nos AK 15 Assault Rifle 7.62X39	93012000 93039000	1552 5000. 00	Trading	For Ex-post facto Approval.
125.	Hughes Precision Manufacturing Pvt Ltd., Bangalore 01/53/8/55018/A M21/H-71/IC	14.02.21	5000 Nos 'Small Caliber Ammunition' 1)- 5.56 APM 73gr(Qty- 1000), 2)- 5.56 RazorCore 77gr(Qty-1000), 3)- 7.62 RazorCore175gr (Qty-1000), 4)- 7.62M80 149gr (Qty-1000), 5)- .338 Lapua Magnum250gr(Qty-1000).	93062100	2500 00.00	AU	Comments sought from MHA (PM Divn.) on 17.02.2021. MHA vide letter dated 26.02.2021 informed that the proposal is under consideration in MHA.
126.	SRG Techno Pvt. Ltd., Haryana 01/53/8/55329/A M21/S-207/IC	13.03.21	2 Nos B.P, SHIELD (AC – JIV- GEN II-C, DESCRIPTION – LEVEL IV SHIELD GEN II , CUSTOM GEOMETRY – 42'X20'0.75' AT 45.36 Lbs +- 51lbs)	39201000	1021 031.0 0	Trading	Comments sought from MHA (PM Divn.) on 16.03.2021. MHA vide letter dated 23.03.2021 has sought some information/documents from the firm. Reminder sent to the firm vide email dated 30.03.2021.

Part 11	DRDO						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
127.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040000	1315 85.20	Trading	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020.
128.	Rafael C/O Aero India 2021., Karnataka 01/53/8/54830/A M21/R-39/IC	21.01.21	54 Nos BEAM + 2.5 1m empty cabinet 2 Nos 85' Plasma Screen LG (PART No 809KCWCLF44 9 & 807KCMRK168 3) 6 Nos Beam + 0.75 1m empty cabinet 244 Nos Beam 2.5mm Panels 2 Nos 80' Plasma Screen amsun (PART No 30 Nos 0.5m Power Cable 30 Nos 0.5m Data Cable 16 Nos rj 45 cable 1m 10 Nos pain power cable 6 Nos rj 45 cable 10m 3 Nos Nova600	94038900 85287215 94038900 73269099 85287215 85444299 85444299 85444299 85444299 85444299 90230090 85287215 85287211 85287212 85444299 85444299 85444299 85444299 85311090 85176290 85182900 85444299 82060090 85444299 85369090 84713090 84716040 83025000	7324 575.00	AU	Comments sought from DDP & MOD on 28.01.2021. DDP vide email dated 04.02.2021 informed that items are not covered in DDP's restricted items list, therefore NIL comments are offered in the instant case.

			(PART No 600144236/5/4) 2 Nos 75' Plasma Screen amsung (PART No S0BGZ3SGK80 1047F2 &CBGZ3FGK8 01044N) 2 Nos 32' PLASMA Screen amsung (PART No S6777863 & 6781167) 2 Nos 50' Plasma Screen amsung (PART No 2B7V35BM304 286A &304288Y) 13 Nos hdmi to hdmi cable 3 Nos dvi to dvi cable 6 Nos power cable 2 Nos power extended cable 3 Nos Vga Cable 1 Nos Rg blink (PART No 14423231313) 1 Nos router tp link (PART No 2173190001498) 1 Nos sound bar (PART No Sbv1751504201 82449) 2 Nos Mini pl cable 1 Nos toolbox 6 Nos hdmi to dvi cable 6 Nos power supplier 1 Nos Fujitsu PC (PART No B17O900052) 2 Nos Key board 8 Nos Plasma bracket				
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129.	Almighty Techserv., New Delhi 01/53/8/55070/A M21/A-128/IC	18.02.21	1 Box Catridges 1 Box Projectile	93063097 93069090	5772 00.00	AU	Comments received from DRDO vide email dated 02.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the DRDO email dated 02.03.2021.
130.	Alpha Design Technologies Pvt Ltd., Bangalore 01/53/8/55310/A M21/A-135/IC	10.03.21	10 Pcs Zeroing Mechanism R Assy 10 Pcs Zeroing Mechanism Up Assy 10 Pcs Control Electronics 10 Pcs Objective Tube 10 Pcs Objective Assy 10 Pcs Coded Switch Assembly 10 Pcs Reticle Assy 10 Pcs Eyepiece Assy 10 Pcs Holder with Prisms 10 Pcs MeoForce DF 5x40	90131010 90131010 90131010 90131010 90131010 90131010 90131010 90131010 90131010 90131010	2302 884.3 3	AU	Comments received from DRDO vide email dated 19.03.2021. The Committee decided to seek clarification from the firm about the purpose for which these are being imported.
Part 12	M/o P&NG						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpos e of Import	Status
131.	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	27101920	4794	AU	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee in the Meeting No 10/AM21 dated 28.01.2021 that details on technical specifications have been sought from the firm. Reminder sent to firm vide email dated 01.03.2021. Final Reminder sent to firm vide email dated 30.03.2021.
132.	Gandhar Oil Refinery India	04.05.20	(1) 2000 MT Solvent 125/240	(1) 27101239	1747 1250	AU	The firm has been requested on 15.01.2021 to furnish complete

	Ltd., Mumbai 01/53/8/52294/A M21/G-39/IC		(2) 1000 MT Solvent 60/80 (3) 1000 MT Solvent 50/120.	(2) 27101231 (3) 27101239	0		technical specifications of the items proposed to be imported from the supplier. The firm has replied directly to P&NG vide email dated 19.01.2021. Reminder sent to P&NG vide email dated 22.01.2021 M/o P&NG vide email dated 02.03.2021 informed that firm needs to furnish technical specifications corresponding to the items they wish to import. Accordingly, the firm has been requested to furnish correct technical specifications vide email dated 02.03.2021. Reply from firm referred to M/o P&NG vide email dated 09.03.2021
133.	Shell India Markets Private Limited., Bangalore 01/53/8/54170/A M21/S-92/IC	21.09.20	(1) 0.010ltr Fuel Oil (2) 0.010ltr Diesel (3) 0.010ltr Gas Oil (4) 0.010ltr Vacuum Residue.	27101961 27101944 27101941 27139000	3460	AU	The firm was requested on 25.09.2020 to provide technical specifications followed with reminders dated 15.10.2020 and 06.11.2020. Technical specification received from firm has been forwarded to P&NG vide e-mail dt. 18.10.2020. M/o P&NG vide email dated 02.12.2020 has sought complete technical specifications from the firm. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Final Reminder sent to firm vide email dated 01.03.2021. The Committee decided to Reject the case for non-reply.
134.	JK Engineering & Technology, West K.K. Nagar, Chennai 01/53/8/54321/A M21/J-14/IC	14.10.20	306 MTs SHELL SOL D60	27101290	1778 8085	AU	Recommended as per M/o P&NG vide OM dated 10.03.2021. Subject to approval from Competent Authority.

135.	Asiapiya Chemicals And Solvent Private Limited, Howrah, West Bengal 01/53/8/54468/A M21/A-81/IC	12.11.20	650 MT Ketrul D 80 (Hydrocarbon Oil with more than 70 percent mineral oil content) or Ketrul D80 KN (Hydrocarbon Oil with more than 70 percent mineral oil contents) or Ketrul D 75 (Hydrocarbon Oil with more than 70 percent mineral oil contents)	27101920	2442 3750	AU	Recommended as per M/o P&NG vide OM dated 12.03.2021. Subject to approval from Competent Authority.
136.	Life Biofuels LLP, Kozhikode 01/53/8/54522/A M21/L-29 /IC	24.11.20	(1)720 MT Used Cooking Oil (2) 720 MT Biofuel	(1) 15180039 (2) 38260000	4655 0000	(1) AU (2) Trading	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer. Comments are awaited from Agricultural & Cooperation. Comments also sought from P&NG. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
137.	Pure Organic Industries, Tiruporur, Chennai 01/53/8/54570/A M21/P-45/IC	08.12.20	300 MT EXXSOL D 40	27101290	1726 9200	AU	Recommended as per M/o P&NG vide OM dated 10.03.2021. Subject to approval from Competent Authority.
138.	Gandhar Oil Refinery (India) Ltd., Maharashtra 01/53/8/52294/A M21/G-37/IC	04.05.20	1000 Mts Solvent 60/80 2000 Mts Solvent 125/240 1000 Mts Solvent 50/120	27101231 27101239 27101239	1747 1250 0.00	AU	Comments sought from M/o P&NG on 15.01.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under

139.	Suzuki Motor Gujarat Private Limited., Gujarat 01/53/8/55048/A M21/S-180/IC	16.02.21	3672 kgs CEC Legislative Fuelrf-02-08 E5 (Euro V gasoline) 3060 kgs Gasoline Euro-6 Cert fuel E10 (Euro Vi gasoline)	27101241 27101290	5348 752.00	AU	examination with them. Recommended as per M/o P&NG vide OM dated 11.03.2021. Subject to approval from Competent Authority.
140.	Avl Technical Centre Private Limited., New Delhi 01/53/8/55050/A M21/A-125/IC	16.02.21	1584 kgs CEC Legislative Fuelrf-06-03 (Euro Ivdiesel) 1700 kgs CEC Legislative Fuelrf-06-03 (Euro Ivdiesel)	27101944 27101944	1811 300.48	AU	Recommended as per M/o P&NG vide OM dated 05.04.2021. Subject to approval from Competent Authority.
141.	Kanoria Chemicals & Industries Ltd., Gujarat 01/53/8/55063/A M21/K-40/IC	17.02.21	4680 Mts Ethyl Alcohol Denatured, Of Any Strength	22072000	2348 6112 0.00	AU	Comments sought from C&PC on 25.02.2021
142.	Total Oil India Pvt. Ltd., Maharashtra 01/53/8/55087/A M21/T-84/IC	19.02.21	3600 Mts Ketrul D80	27101920	2191 8600 0.00	AU	Recommended as per M/o P&NG vide OM dated 23.03.2021. Subject to approval from Competent Authority.
143.	Ion Exchange India Limited., Maharashtra 01/53/8/54735/A M21/I-33/IC	07.01.21	75000 kgs Isoparaffine G Petroleum Preparation (Light Oil Preparation)	27101239	1221 0000. 00	AU	Comments sought from P&NG on 26.02.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
144.	Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/55188/A M21/R-44/IC	27.02.21	198 Mts Farasol -A (Molex Raffinate Bottom)	27101990	1620 2088. 17	AU	Comments sought from P&NG on 04.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
145.	Sikkim Organics., Sikkim 01/53/8/55234/A M21/S-195/IC	02.03.21	12000 klr TOULINE 60000 klr CONDENSATE 60000 klr MIX MINERALHYD ROCARBONOI L 21600 klr NAPTHA 12000 klr MTO 48000 klr HPG 12000 klr SBP	27072000 27090000 27075000 27101219 27101990 27075000 29091100	8149 5000 00.00	AU	Comments sought from P&NG on 10.03.2021. Technical Specifications submitted by the firm, referred to M/o P&NG vide email dated 30.03.21.

146.	Chem-Trend Chemicals Company Private Limited., Bangalore 01/53/8/55273/A M21/C-65/IC	05.03.21	60 Mts SPIRDANE D25 50 Mts ISOPAR E	27101290 27101290	1764 8600.00	AU	Comments sought from P&NG on 10.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
147.	Fiat India Automobiles Pvt Ltd., Pune 01/53/8/55121/A M21/F-33/IC	24.02.21	3000 Ltr CEC Legislative Fuel RF-02-08-E5(EURO VGASOLINE) 2400 Ltr Diesel , EURO -6 Cert FuelB7	27101241 27102020	2231 213.00	AU	Comments sought from P&NG on 2.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
148.	Chem-Trend Chemicals Company Private Limited., Bangalore 01/53/8/55277/A M21/C-57/IC	05.03.21	600 Mts Spirdane D40 600 Mts Exxsol D40	27101290 27101239	1042 8600 0.00	AU	Comments sought from P&NG on 12.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
149.	RVS Petrochemicals Ltd., Hayarna 01/53/8/55296/A M21/R-80/IC	08.03.21	35000 Mts Solvent 125/240 Petroleum hydrocarbon Solvent As Specified under Standard Is 1745	27101920	1469 1250 00.00	AU	Comments sought from P&NG on 12.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
150.	Reliable Industries., Uttar Pradesh 01/53/8/55297/A M21/R-81/IC	08.03.21	35000 Mts Solvent 125/240 (Petroleum Hydrocarbon solvent) As Specified Under Standard Is1745	27101920	1469 1250 00.00	AU	Comments sought from P&NG on 15.03.2021. Firm has been requested to submit Technical Specification vide email dated 30.03.2021.
151.	KIA Motors India Pvt Ltd., Andhra Pradesh 01/53/8/55343/A M21/K-42/IC	16.03.21	765 kgs Gasoline,Euro-6 Cert. FuelE10 860 kgs Diesel, Euro-6 Cert. Fuel B7	27101220 27101930	7774 10.20	AU	Comments sought from P&NG on 17.03.2021. M/o P&NG informed the Committee in the Meeting No 12/AM21 dated 25.03.2021 that the case is under examination with them.
Part 13	DoT						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
152.	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering	85261000 85261000	25.8	AU	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm

			Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E				to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminders sent to firm vide emails dated 01.12.2020, 09.03.2021 and 30.03.2021.
153.	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	85255090	.06	AU	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to be imported by the firm. Reminders sent to firm vide emails dated 05.11.2020, 01.12.2020 and 02.03.2021. An email has been sent to the firm on 03.03.2021, in reference to their email dated 02.03.2021.

							The Committee decided to Reject the case for non-reply.
154.	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	95030030	7.106 8760	Trading	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminders sent to DGCA vide emails dated 09.03.2021 and 30.03.2021.
155.	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/A M21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	85437091	.01	AU	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminders sent to firm vide emails dated 01.12.2020 and 09.03.2021. Firm vide email dated 17.03.2021 informed that they have forwarded necessary documents to DoT.
156.	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/A M21/V-21/IC	10.08.20	1 No. NOX Sensor	87089900	.07	AU	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide letter dt. 23.10.2020

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							has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020, 29.12.2020 and 02.03.2021. The Committee decided to reject the case for non-reply.
157.	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/A M21/R-20/IC	26.09.20	1 piece UAV/UAS/RPA / Drones from China	85437099	.0800 0	AU	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Reminder sent to DGCA vide email dated 30.03.2021.
158.	Airports Authority of India, Delhi 01/53/8/54438/A M21/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	85255010	2888 015.0 6	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing. Import Licence No. SR-2018104951 dated 13.06.2019 (attached under reference) was valid upto 12.12.2019.
159.	Airports Authority of India, Delhi 01/53/8/54439/A M21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	85255010	1126 3258 7.22	AU	Comments sought from DoT on 09.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 30.12.2020 informed that the applicant is required to obtain a valid import licence/clearance from respective Regional Licensing Office (RLO) of WPC Wing.
160.	Alpha Design	23.11.20	2 Nos.	85261007	2000	Trading	Comments sought from

	Technologies Pvt. Ltd., Bangalore 01/53/8/54512/A M21/A-85/IC		X- Band Magnetron Transmitter	0	3200		DGCA& DoT on 23.11.2020. DGCA vide email dated 26.11.2020 has informed that import of X- BAND MAGNETRON TRANSMITTER is does not comes under purview of DGCA, hence the items are may be related to defense. Therefore comments from DGCA may be treated as Nil DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
161.	Manoj dodda., Vijayawada 01/53/8/54599/A M21/M-84/IC	10.12.20	1 Nos drone for individual student project	01530153 44	3000. 00	AU	Comments sought from DGCA & DoT on 12.01.2021. DoT vide letter dated 08.02.2021 informed that for import of any UAS/UAVs/RPAs/ Drone, Equipment Type Approval (ETA) is required from the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021.
162.	Elcome Integrated Systems Pvt Ltd., Navi Mumbai 01/53/8/54750/A M21/E-24/IC	08.01.21	2 set MDC 2041A Kodan Radar With all Accessories	85261000	4765 80.00	Trading	Comments sought from DGCA & DoT on 11.01.2021. Comments received from DoT vide letter dated 08.02.2021. Reminder sent to DGCA vide email dated 31.03.2021.
163.	San Marine., 73alvaniz 01/53/8/54866/A M21/S-169/IC	27.01.21	1 Nos 4KW Radar	85261000	4704 97.00	AU	Comments sought from DoT on 01.02.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to firm vide email dated 31.03.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 31.03.2021.
164.	Ambuja Cements	15.03.21	1 Unt Elios 2	88021100	3748	AU	Comments sought from DGCA

	Ltd., Rajasthan 01/53/8/53333/A M21/A-137/IC		Professional Package (None, Standard) Elios 2 UAV 1 Unt GCS ADDITIONAL RC (NO TABLET) (STANDARD) (Remote Control)	85269200	259.0 0		& DoT on 16.03.2021. DoT vide letter dated 17.03.2021 has informed that the applicant may approach concerned RLO of WPC wing for grant of ETA. Reminder sent to firm vide email dated 31.03.2021.
165.	Interglobe Aviation Limited., New Delhi 01/53/8/55342/A M21/I-44/IC	16.03.21	1 Nos Egpws (Part No:69000942-151) 3 Nos Multi Mode receiver (MMR)(Part No :69002602-0201) 1 Nos Interrogator-DME 2100 (Part No: 822-2325-020) 1 Nos Receiver/Transmitterhf-HFS-900D(Part No: 822-0990-003) 1 Nos VHF/COMM. Transceiver (Part No. 822-1287-121) 1 Nos WXR TXR Multi threat (Part No: 822-1710-411) 1 Nos WXR Dual control Panel multi Threat(Part No. 622-5130-830) 1 Nos WXR Dual Antena Pedstal Multi Threat (Part No: 622-5136-821) 1 Nos Radio Altimeter Transceiver (Part No: 066-50007-0432) 1 Nos Adiru-Air Data And In (Part No:HG2030BE0	85261000 85261000 85261000 85261000 85261000 85261000 85261000 85261000 85261000 85261000	1070 8406 2.23	AU	Comments sought from DGCA & DoT on 17.03.2021. DoT vide letter dated 22.03.2021 informed that the applicant needs to obtain an import license/ Clearance the concerned Regional Licensing Office (RLO) of WPC Wing. Reminder sent to DGCA vide email dated 31.03.2021.

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Part 14	DGCA						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
166.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269099 75089090 84119100	64.8	AU	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
167.	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/AM20/I-44/IC	24.12.19	1 Box Smartap PRO	85423100	4.8	AU	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminder sent to firm vide email dated 03.11.2020.
168.	Ruthra Moorthy, Chennai 01/53/8/E/AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	95030090	.02	AU	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm. Reminder sent to firm vide email dated 09.03.2021
169.	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 No. Drone	98059000	11.7	AU	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt.

							15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. Reminder sent to DGCA and DoT vide email dated 09.03.2021
170.	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	85437099	--	AU	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF. Firm replied vide email dated 03.11.2020. DGCA vide email dated 04.11.2020 DGCA doesn't deal defense matter, Therefore, the comment from DGCA may be treated as NIL. The Committee decided to refer the case to DDP. Comments sought from DDP on 22.04.2021. DDP vide email dated 22.04.2021 has sought some clarification from the firm.
171.	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/A M21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose	88021200	1499 8.0	AU	Comments sought from DGCA on 18.07.2020. Reminder has been sent to

			equipments as per contract.				DGCA on 11.12.2020 requesting for providing comments. DGCA vide email dated 11.12.2020 informed that the firm may be advised to obtain the principle approval/ NOC from DGCA before granting import license by DGFT.
172.	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/A M21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	84248200	3.7	Trading	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Firm's reply was referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that for the subject categories of equipment the applicant needs to obtain ETA from the concerned RLOs of WPC Wing as per prescribed procedure and ETA through self declaration is not applicable. 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020.
173.	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	95030090	.02	Trading	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated

						09.12.2020. DoT vide letter No. R-11020/05/2016-PP dated 12.01.2021 stated that the requisite details have not been provided by the firm and requested to provide category of model/technical literature and RF specifications of the equipment proposed to be imported for further examination. The firm has been requested on 12.01.2021 to furnish reply to above queries of DoT. The firm replied vide email dated 13.01.2021. Firm's reply forwarded to DoT vide email dated 19.01.2021. DoT vide letter dated 08.02.2021 informed that the firm is required to obtain an ETA and subsequently import license/Clearance the concerned respective RLO of WPC wing.
174.	Airports Authority of India, Rajiv Gandhi Bhawan, New Delhi 01/53/8/54634/A M21/A-99/IC	18.12.20	(1) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (2) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (3) 1 Set Dual HP Distance Measuring Equipment (DME) with Accessories (4) 1 Set Dual HP Distance Measuring Equipment (DME) with	85269110	8656 0342. 67	AU Comments received from DGCA vide U.O Note AV.27066/01/2014-ANS dated 23.12.2020. The Committee decided to Approve the case subject to conditions mentioned in the DGCA U.O Note AV.27066/01/2014-ANS dated 23.12.2020.

		Accessories				
		(5) 1 Set				
		Dual HP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		Accessories				
		(6) 1 Set				
		Dual HP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		Accessories				
		(7) 1 Set				
		Dual HP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		Accessories				
		(8) 1 Set				
		Dual HP				
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		(DME) with				
		Accessories				
		(9) 1 Set				
		Dual HP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		Accessories				
		(10) 1 Set				
		Dual HP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		Accessories				
		(11) 1 Set				
		Dual LP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		accessories				
		(12) 1 Set				
		Dual LP				
		Distance				
		Measuring				
		Equipment				
		(DME) with				
		accessories				
		(13) 1 Set				

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			Dual LP Distance Measuring Equipment (DME) with accessories (14) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (15) 1 Set Dual LP Distance Measuring Equipment (DME) with accessories (16) 1 Set Dual LP Distance Measuring Equipment (DME) with Accessories (17) 1 Set DME Repair Facility/Test Jig with accessories.				
175.	Indiradevi G, Trivandrum 01/53/8/54710/A M21/I-32/IC	31.12.20	100 No. Totex Meterological Balloons 2 Types (TA600& TA1200)	88010020	2263 76.43	AU	Comments sought from DGCA & Indian Meteorological Department on 01.01.2021. Indian Meteorological Department vide email dated 03.01.2021 informed that the matter does not concern their office.
176.	Hemani Exim Pvt Ltd., Maharashtra 01/53/8/54775/A M21/H-63/IC	14.01.21	5500 Nos 'Model Aircrafts' Made of wood, Balsa wood, Polystyrene, Fiber Glass, Carbon Fiber, Foam(Without Motor, Engine, and Remote Control).	95030010	2000 0000.00	Trading	Comments sought from DGCA on 14.01.2021
177.	RC Bazaar., Bangalore 01/53/8/54983/A M21/R-41/IC	10.02.21	3 Box Piper J3 CUB (model aircrafts) 1 Box 80alvan	88021100 88021100 88021100 88021100	5550 16.14	Trading	Comments sought from DGCA on 17.01.2021. Reminder sent to DGCA vide email dated 09.03.2021.

		188 (model aircraft)	88021100			
		4 Box Smart trainer (model aircraft)	88021100			
		2 Box Devil 3d (model aircraft)	88021100			
		2 Box SU 26M red (model aircraft)	88021100			
		5 Box Sbach (model aircraft)	88021100			
		2 Box Tigermoth (model aircraft)	88021100			
		1 Box Gee Bee (model aircraft)	88021100			
		1 Box Focke Wulf FW-190 (model aircraft)	88021100			
		2 Box Spitfire V2 (model aircraft)	88021100			
		2 Box SU 26M blue (model aircraft)	88021100			
		2 Box Pitts (model aircraft)	88021100			
		1 Box 81alvan 310 (model aircraft)	88021100			
		2 Box Meteor (model aircraft)	88021100			
		3 Box Primo (model aircraft)	88021100			
		4 Box C-182 sky trainer (model aircraft)	88021100			
		1 Box C47 Sky train green (model aircraft)	88021100			
		9 Box Futura (model aircraft)	88021100			
		3 Box Fox (model aircraft)	88021100			
		1 Box Votec (model aircraft)	88021100			
		1 Box Zero mini (model aircrafts)	88021100			
		5 Box MXS V2 (model aircraft)				
		2 Box kingfisher (model aircraft)				
		1 Box Flash (model aircraft)				

			3 Box 800mm Fox (model aircraft) 1 Box 1500mm MOA (model aircraft) 2 Box FOX v2 (mode laircraft) 1 Box 70mm F16 V2 (model aircraft) 2 Box ARC- RED (model aircraft) 3 Box ARC- GREEN (model aircraft) 3 Box NFD- S608 (model aircraft) 1 Box B-25 Mini (model aircraft) 1 Box BF109 Blue and Grey Mini (model aircraft) 4 Box XUAN P38 (model aircraft) 2 Box Piper J3- Kit (model aircraft) 1 Box MINI F4U (model aircraft) 3 Box BF109 (model aircraft) 4 Box PT-17 yellow (model aircraft) 1 Box PT-17 Blue 3 Box HS-123 (model aircraft) 2 Box A4F mini (model aircraft) 3 Box AMX Mini (model aircraft) 6 Box T45 Mini (model aircraft) 2 Box F86 Mini (model aircraft) 2 Box P47 mini (model aircrafts) 2 Box BF109 Mini (model			
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			aircraft) 4 Box Tiger Venus (model aircraft) 1 Box JOWER AMX (model aircraft) 2 Box JOWER 15 (model aircraft) 1 Box F4U (model aircraft) 1 Box ZD fantasy racer (model aircraft) 1 Box Glider (model aircraft) 3 Box HC-B25 (model aircraft)				
178.	Danny Dsouza., Thane 01/53/8/54937/A M21/D-36/IC	04.02.21	1 Unt Marine Radar JMR- 9225-6XC	85261000	2355 000.0 0	AU	Comments received from DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021.
179.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/A M21/A-122/IC	08.02.21	3 Nos Radar Detector	85261000	1317 71.00	AU	Comments received from DoT vide letter dated 18.02.2021. The Committee decided to seek comments from DGCA. Accordingly, comments sought from DGCA on 17.03.2021.
180.	Futura Travels Ltd., Maharashtra 01/53/8/55217/A M21/F-34/IC	01.03.21	1 Nos One Second Hand bombardier Global express XRS 9191 Aircraft	88024000	1206 0000 00.00	AU	Comments received from DGCA vide letter dated 03.03.2021. The firm vide email dated 26.03.2021 has requested amendment in CIF value (in FC) from USD 16.5 million to USD 10.172 million. The Committee decided to Approve the case subject to conditions mentioned in the DGCA letter dated 03.03.2021 with the amendment in CIF Value as requested by the applicant.
181.	Sarda Energy & Minerals Limited., Chhattisgarh 01/53/8/55253/A M21/S-197/IC	03.03.21	50400 Mts Other (Slag, Ash and Residues(Other Than from The manufacture of iron Or Steel),Containin g arsenic, Metals or Their compounds)	26209900	3284 5289 4.00	AU	Comments sought from DGCA on 10.03.2021

182.	Praphulla Raj Singh., Telangana 01/53/8/55314/A M21/P-75/IC	10.03.21	1 Nos Aircraft	88022000	8232 000.0 0	AU	Comments sought from DGCA on 15.03.2021
Part 15	Department of Biotechnology						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
183.	National Centre For Biological Sciences., Karnataka 01/53/8/54136/A M21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	01069010	.04	AU	Comments received from D/o Biotechnology vide email dated 26.03.2021. The Committee decided to Approve the case subject to the conditions mentioned in the D/o Biotechnology email dated 26.03.2021.
184.	Tata Institute For Genetics And Society., Bengaluru 01/53/8/54886/A M21/T-80/IC	29.01.21	42 Vls Drosophila melanogaster lines from Bloomington Drosophila Stock Center (BDSC), USA. The 14 Drosophila melanogaster lines mentioned in IBSC certificate and attached file named as 'Miscellaneous document 1' will be imported from BDSC.	01064190	8800 0.00	AU	Comments sought from D/o Biotechnology on 02.02.2021. D/o Biotechnology vide email dated 10.02.2021 sought some information from the firm. The firm replied vide email dated 16.02.2021.
185.	Centre For DNA Fingerprinting And Diagnostics., Hyderabad 01/53/8/55035/A M21/C-53/IC	15.02.21	500 VLS Drosophila (pomace fly) lines	01069000	2462 74.00	AU	Comments received from D/o Biotechnology vide email dated 16.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the D/o Biotechnology email dated 16.03.2021.
Part 16	D/o Food & PD						
Sl.	Name of the	Date of	Item for import	ITC (HS	CIF	Purpos	Status

No.	applicant (M/s.) & HQ File No.	receipt		Code)	value (lakh)	Purpose of Import	
186.	Andante Foods LLP, Bangalore 01/53/8/53907/A M21/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	AU	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
Part 17	PESO						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
187.	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	36030051	24.77	AU	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm vide emails dated 29.09.2020, 23.10.2020 and 09.03.2021.
188.	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under	36069010 36049090	4.14	AU	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated

			Other Pyrotechnic Articles etc.				17.03.20 has informed that reply not received from the firm till date. Reminder sent to firm vide email dated 09.03.2021.
189.	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box Primers G	93063000	26.94 100	AU	PESO vide letter No. E-25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply. Final Reminder sent to firm vide email dated 09.03.2021.
190.	DefTech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/A M21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	36030059 93063000 93039000	5630 00		Comments sought from DRDO on 16.09.2020. DRDO vide email dated 17.09.2020 informed that DRDO does not deal in the subject matter and the matter has been referred to DDP. DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service, directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQs on 22.12.2020. Comments received from Air HQs vide email dated 01.02.2021. Comments sought from PESO on 26.02.2021. PESO vide email dated 03.03.2021 has sought some information from the firm.
191.	Indian Explosives Private Limited., West Bengal 01/53/8/55076/A M21/I-42/IC	18.02.21	82400 Nos ELECTRONIC BLASTING CAP, DETONATORS	36030051	7231 9139. 00	AU	Comments sought from PESO on 25.02.2021. PESO has sought some information from the firm vide email dated 03.03.2021.

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		8.1875OD, HMX, UN0352,CLAS S 1.4D (SHAPEDCHA RGES) 25000 Nos PART NO. 102351458,7' HMX BH 39GM,UN0440, CLASS 1.4D(SHAPED CHARGES) 60 Nos PART NO. 51-6985- 3,HNS CLCP INITIATORUN 0455, CLASS 1.4S(DETO ELECTRIC) 8000 Nos PART NO. A571015,FIREL INE 17/80 HMXLS AIRPACK 500/CSUN0289 CLASS 1.4D(DETO FUSE/CORD) 1000 Nos PART NO. A585015,FIREL INE 17/80 HNSLS (EXPLOSED)A IRPACK 500/CSUN0289 CLASS 1.4D(DETO FUSE/CORD) 300 Nos PART NO. DET-3050- 429, HMX BI- DIRECTIONAL BOOSTER UN0383,CLAS S 1.4B (SHAPEDCHA RGES) 300 Nos PART NO. DET-3050- 529, HNS B- DIRECTIONAL BOOSTER UN0383,CLAS S 1.4B	36030039 36020090 36020090 36020090 36020090 36020090 36020090			
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			(SHAPEDCHARGES) 4000 Nos PART NO. SDP-3375-411NT, PERFORATOR 3.375" SDP, 21.5G,HERO HMX UN0440,CLASS 1.4D (SHAPEDCHARGES) 1500 Nos PART NO. SDP-3375-511NT3, PERF, 3-3/8" TAG SDP HNS NT3HERO UN0440, CLASS1.4D (SHAPEDCHARGES) 300 Nos PART NO. 160251, BIDIRECTION ALBOOSTER, UN0349,CLASS 1.4S (SHAPEDCHARGES) 10 Nos PART NO. 2328023,DYNABLADECASING CUTTER OD4.250, UN0440, CLASS1.4D (SHAPEDCHARGES) 8 Nos PART NO. 2328710,3.5" STD CUTTER,4.5" TBG 7.5K,UN0440, CLASS 1.4D(SHAPED CHARGES) 60 Nos PART NO. 100005302,INITR, H TEMP FZDET UN0455 CLASS1.4S,			
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			(DETOELECTRIC) 8 Nos PART NO. 2328187,2.50' STD CUTTER,3.5' TBG 12K, UN0440,CLASS 1.4D (SHAPEDCHARGES) 1000 Fts PART NO 100157000,80GR HNSDETONATING CORDUN0349, CLASS 1.4S(DETO FUSE/CORD) 200 Nos PART NO. 100157004,HNS BI- DIRECTIONAL BOOSTER, UN0352,CLASS 1.4D (SHAPEDCHARGES) 5000 Nos PART NO. 101208224,2.0' MILL. SDP HMXUN0440 CLASS 1.4D(SHAPED CHARGES) 50 Nos PART NO. 51-8200-4, 6MINUTE DELAYELEM ENT- TDF,UN0455, CLASS 1.4S(DETO ELECTRIC) 5000 Nos PART NO. 101210638,4' MILL. HMX,UN0440 CLASS 1.4D(SHAPED CHARGES) 3500 Nos PART			
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			NO. 101233819,CH ARGE 3-3/8' 6 SPFMILL. SDP HMXUN0440 CLASS 1.4D(SHAPED CHARGES) 50 Nos PART NO. 2-350220- 1,PERCUSSIO N PRIMERASSE MBLY, UN0044,CLAS S 1.4S (DETOELECT RIC) 2500 Nos PART NO. 101365876,CH G 3.375' MILL.HNS 25G, UN0440CLASS 1.4D (SHAPEDCHA RGES) 10 Nos PART NO. 101951863,5- 1/2' CASINGCUTT ER HMXUN0352, CLASS 1.4D(SHAPED CHARGES) 5000 Nos PART NO. SDP-4500- 411NT3,PERFO RATOR 4- 1/2',SDP 39G, HEROUN0440, CLASS 1.4D(SHAPED CHARGES) 3000 Nos PART NO. SDP-4500- 511NT3, PERF 4-1/2'TAG SDP HNS – SUPERHERO UN0440, CLASS1.4D (SHAPEDCHA RGES) 5000 Nos PART			
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			NO. SDP-4539-410, PERF 4-1/2' HEROHR HMX, UN0440, CLAS S 1.4D (SHAPEDCHARGES) 25000 Nos PART NO. TAG -7000-462F, 7' 39GM, 18 SPFBH HMX, UN0440, CLAS S 1.4D 9SHAPEDCHARGES)				
193.	Sukhdev Explosives Private Limited., Surat 01/53/8/55295/A M21/S-202/IC	08.03.21	100000 Nos DX Cartridge 6.8 18M10 Black	3603009000	877920.00	AU	Comments sought from PESO on 12.03.2021. PESO vide letter dated 22.03.2021 informed that necessary comments may be obtained from Ministry of Home Affairs. Hence, the Committee decided to refer the case to MHA for their comments.
Part 19	MSME						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
194.	Jell Pharmaceuticals Pvt. Ltd., Rabale, Navi Mumbai, Maharashtra 01/53/8/53853/A M21/J-5/IC	22.07.20	13000 Kgs. Natural incense stick 10 Inch (unperfumed) counting 800-850 sticks/kg, Dipping ratio 35-40, Burning 100	33074100	825825	AU	Comments sought from MSME on 17.12.2020. Reminder sent to MSME on 21.12.2020. MSME vide OM dated 01.03.2021 informed that similar product is available in India sufficiently; the proposal may not be considered. For technical support for the manufacturing of the product, applicant may contact Fragrance and Flavor Development Centre, Kannauj. Hence, the Committee decided to Reject the case.
195.	Ramesh Flowers Private Limited, Tuticorin,	12.11.20	1393.480 Kgs. Dried Flowers / Cut Flowers	06039000	11.45520	AU	Comments received from MSME vide OM dated 01.03.2021.

	Tamilnadu 01/53/8/54467/A M21/R-24/IC						The Committee decided to Approve the case subject to the conditions mentioned in the MSME OM dated 01.03.2021 and DGFT Notification No. 17 dated 09.07.2020 stating that import under HS Code 0603 will be allowed through Chennai Airport only.
Part 20	Department of Agriculture, Cooperation and Farmers' Welfare						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
196.	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare vide emails dated 17.08.2020, 05.09.2020, 02.11.2020 and 09.03.2021.
197.	Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.19	250 MTs. Buckwheat Seed	10081010	131.25000	AU	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format. Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
198.	A3 Express Cargo, Chennai 01/53/8/E/AM20/A-98/IC	09.01.20	22 MTs pure White Sesame Seed	12074000	8.3	Trading	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminders sent vide emails dated 17.08.2020, 05.09.2020 and 02.11.2020. D/o Agriculture, Cooperation & Farmers Welfare vide email dated 06.11.2020 informed the firm that application is not in prescribed format.

							Reminder sent to firm vide email dated 01.12.2020 and 09.03.2021.
199.	Nikunj Malaviya, Surat 01/53/8/53685/A M21/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	21069030	2.51300	Trading	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminders sent vide emails dated 17.08.2020, 17.09.2020, 02.11.2020 and 09.03.2021.
200.	Spal Agro Spares, Coimbatore 01/53/8/54169/A M21/S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	84329000	100.0	Trading	Comments sought from Agriculture and Cooperation on 08.09.2020. Reminders sent to Agriculture & Cooperation vide emails dated 02.11.2020 and 30.12.2020.
201.	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/A M21/S-122/IC	28.10.20	110 Nos. Seeds of Potato (In-Vitro (in test tubes) of following varieties for sowing ⊗1) SW 08-1984, (2) AR 08-4241, (3) MA 85-0698, (4) AR 08-3271, (5) AR 2012-04, (6) UK 93-1-2, (7) TW 08-1507, (8) SW 04-0087, (9) AR 98-0313, (10) KO 03-2027 (11) AR 07-3009	07011000	105600	AU	Comments sought from Agriculture & Cooperation on 29.10.2020. Reminder sent vide email dated 09.03.2021.
202.	Bull Agro Implements, Coimbatore 01/53/8/54415/A M21/B-59/IC	03.11.20	(1) 73404 Pcs. Power Tiller Blades, Item: Bull HD Blades-Net Weight 42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item: Bull EX, Net Weight - 45000 Kgs. (3) 45000 Pcs. Power Tiller Blades, Item: Bull J Sharp Blades, Net	84329090	69.68408	Trading	Comments sought from Agriculture & Cooperation on 04.11.2020. Reminders sent to Agriculture & Cooperation vide emails dated 30.12.2020 and 09.03.2021.

			Weight 20250Kgs.				
203.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/A M21/I-29/IC	19.12.20	5000 Kg. Grape Seeds Dried	12119019	4136 00	AU	Comments sought from Agricultural & Cooperation on 21.12.2020. Reminders sent to Agricultural & Cooperation vide emails dated 22.01.2021 and 09.03.2021.
204.	Meeta Agricorn Private Limited., Maharashtra 01/53/8/54339/A M21/M-69/IC	16.10.20	100 kgs Maize Corn Seeds	10051000	1000 00.00	Trading	Comments sought from Agriculture & Cooperation on 04.03.2021
205.	Guru Smarth Export., Bihar 01/53/8/55224/A M21/G-46/IC	01.03.21	167728 kgs Ginger Fresh	09101010	3522 300.0 0	Trading	Comments sought from Agriculture & Cooperation on 09.03.2021
206.	Ilariza Bionaturals Private Limited., Karnataka 01/53/8/55243/A M21/I-68/IC	02.03.21	3000 kgs Jerusalem Artichoke Seeds	07149090	6000 00.00	Trading	Comments sought from Agriculture & Cooperation on 10.03.2021
207.	George Maijo Industries Private Limited., Tamil Nadu 01/53/8/55272/A M21/G-51/IC	05.03.21	96 Set Agricultural Power tiller (Rotary Tiller)With Accessories model Maijo 15dlg(Chain Type)	84328020	7401 600.0 0	Trading	Recommended as per D/o Agriculture & Cooperation vide OM dated 24.03.2021 as per entitlement eligible under DGFT Notification No. 19 dated 15.07.2020 and Public Notic No. 13 dated 15.07.2021 on import of Power Tillers. Subject to further approval from Competent Authority.
Part 21	Ministry of Power & MNRE						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
208.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	1.46	AU	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry

							of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020, 29.12.2020 and 09.03.2021.
209.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/A M21/A-91/IC	09.12.20	174773.000-TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018-GST dated 6 th June 2018)	49070090	9281346	Trading	Comments sought from M/o Power & MNRE on 10.12.2020. MNRE vide email dated 10.12.2020 informed that the case is related to procurement of International Renewable Energy Certificates to be used for reduction of CO2 emissions on voluntary basis. MoEF&CC may be contacted for this purpose. Comments sought from MoEF&CC on 24.12.2020. Reminder sent to MoEF & CC vide emails dated 09.03.2021.
Part 22	M/o Atomic Energy & AERB						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
210.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/A M21/O-7/IC	09.12.20	2.000- SET RSS5EU-Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444000	475076	Trading	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021.
Part 23	MOEF&CC (SU Divn.)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
211.	Vibhu Essential Oils LLP, Patparganj, Delhi 01/53/8/54543/A M21/V-42/IC	02.12.20	5000 Kgs. Sandalwood Logs & Roots	44039922	45120000	Trading	Comments received from MoEF & CC (SU Division) vide OM dated 22.02.2021 and vide OM dated 12.03.2021. It was noted that the origin of goods is 'Fiji' while the actual

							seller is from 'Singapore'. The Committee decided to seek clarification on the same from the firm.
Part 24	D/o C&PC						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
212.	Laxmi Organic Industries Ltd. 01/53/8/54079/A M20/L-10/IC	12.12.19	15000.000-MTS Denatured Ethyl Alcohol	22072000	602250000	AU	Comments sought from D/o C&PC on 11.01.2021. C&PC vide email dated 02.03.2021 sought some information from the firm. Reminder sent to firm on 11.03.2021. Reply from firm referred to C&PC vide email dated 24.03.2021.
213.	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/A M21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	22072000	162.50000	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021.
214.	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/A M21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	29051990	935.7	AU	C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action. Comments again sought from D/o C&PC on 24.12.2020. C&PC vide OM dated 20.01.2021 informed that 2, 2, 2 Trifluoro Ethanol' does not fall under the category of 'Denatured Ethanol' and is within the domain of Department of Pharmaceuticals. It is also stated that vide OM of even number dated

							08.10.2020, the application for grant of import license for the import of 200000 kgs of 2,2,2 Trifluoro Ethanol, was forwarded to Department of Pharmaceuticals.
							Comments sought from D/o Pharmaceuticals on 01.03.2021.
215.	Satyam Petrochemicals 01/53/8/53636/A M21/S-13/IC	14.06.2020	25000.000-MTS Denatured Ethyl Alcohol	22072000	1400 0000 00.00	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 18.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021. Firm replied vide email dated 24.03.2021.
216.	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat 01/53/8/54269/A M21/D-22/IC	07.10.20	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	22072000	3043 069.0 2	AU	Comments sought from D/o C&PC on 24.12.2020. C&PC vide email dated 10.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 26.02.2021.
217.	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/A M21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.		174.0 0000	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 18.02.2021 has sought some information from the firm. Reminder sent to firm vide email dated 01.03.2021.
218.	Enal Drugs Pvt. Ltd., Hyderabad 01/53/8/54556/A M21/E-21/IC	03.12.20	50000 Kgs. 2 2 2 – Trifluoro Ethanol	25987500	2905 1990	AU	Comments sought from D/o C&PC on 24.12.2020. D/o C&PC vide email dated 29.01.2021 informed that they are not concerned with the matter and D/o Pharmaceuticals may be consulted. Accordingly, Comments sought from D/o Pharmaceuticals on 01.02.2021. Reminder sent to D/o Pharmaceuticals vide email dated 01.03.2021

219.	IOL Chemicals And Pharmaceuticals Limited., Punjab 01/53/8/55002/A M21/I-40/IC	12.02.21	72000 Mts Denatured Ethyl alcohol	22072000	2922 4800 00.00	AU	Comments received from C&PC vide OM dated 10.03.2021. The Committee decided to Approve the case for import of 52877 MT of Denatured Ethyl alcohol, subject to the conditions mentioned in C&PC OM dated 10.03.2021.
220.	Shakti Distilleries Private Limited 01/53/8/54795/A M21/S-166/IC	19.01.21	25000 MTS Denatured Ethyl alcohol	22072000	1017 5000 00.00	AU	Comments received from C&PC vide OM dated 16.03.2021. The Committee decided to Approve the case for import of 6096 MT of Denatured Ethyl alcohol, subject to the conditions mentioned in C&PC OM dated 16.03.2021.
221.	Maharashtra Aldehydes & Chemicals Limited 01/53/8/54794/A M21/M-95/IC	19.01.20 21	7500.000- MTS Denatured Ethyl alcohol	22072000	3330 0000 0.00	AU	Comments received from C&PC vide OM dated 05.03.2021. The Committee decided to Approve the case for import of 4166 MT of Denatured Ethyl alcohol, subject to the conditions mentioned in C&PC OM dated 05.03.2021.
222.	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/A M21/A-78/IC	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	39159090	2400 000	AU	Comments sought from DPIIT & C&PC on 09.11.2020. DPIIT vide OM dated 05.02.2021 informed that they are not concerned with the case and C&PC may be consulted in the matter.
223.	Balaji Amines Limited 01/53/8/54884/A M21/B-82/IC	29.01.21	25000 MTs Denatured Ethyl alcohol	22072000	1184 6250 00.00	AU	Comments received from C&PC vide OM dated 10.03.2021. The Committee decided to Approve the case for import of 7140 MT of Denatured Ethyl alcohol, subject to the conditions mentioned in C&PC OM dated 10.03.2021.
224.	Godavari Biorefineries., Mumbai 01/53/8/55149/A M21/G-45/IC	25.02.21	60000 Mts Denatured Ethyl alcohol With approx 4/5 Ppm bittrex/Denatoni	22072000	2736 0000 00.00	AU	Comments sought from C&PC on 03.03.2021. C&PC sought some information from the firm vide email dated 03.03.2021.

			um benzoate/Denatonium saccharide				Firm replied vide email dated 08.03.2021. C&PC vide email dated 15.03.2021 has sought some more information from the firm.
225.	Laxmi Organic Industries Ltd., Maharashtra 01/53/8/55274/A M21/L-69/IC	05.03.21	128880000 kgs Denatured Ethyl Alcohol	22072000	6743 9037 60.00	AU	Comments sought from C&PC on 12.03.2021. C&PC vide email dated 12.03.2021 has sought some information from the firm.
226.	Sahakar Maharshi Shankarrao Kolhe SSKL., Maharashtra 01/53/8/55280/A M21/S-201/IC	05.03.21	10000 Mts Denatured Ethyl Alcohol	22072000	4625 0000 0.00	AU	Comments sought from C&PC on 12.03.2021. C&PC vide email dated 12.03.2021 has sought some information from the firm. The firm replied vide email dated 14.04.2021.
Part 25	MoEF&CC (HSMD)						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Purpose of Import	Status
227.	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	26201900	40.00	AU	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminder sent vide email dated 24.11.2020.
228.	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/A M18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	26204010	1755.0	AU	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) vide emails dated 28.01.2020, 01.10.2020, 30.12.2020 and 09.03.2021 requesting for providing comments.
229.	Techno Feeders, Kanpur. 01/53/8/E/	23.03.19	(1) 150000 Quantity Zinc Dross (H S	79020010	168	AU	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-

	AM20/T-1/IC		code 79020010) is by product of hot dip 101alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)				mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments.
230.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27101990	27.1	AU	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
231.	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	26201910	100.0	AU	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest

							and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.
232.	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	26201910	8875.0	AU	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 29.12.2020 and 09.03.2021.
233.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082000	17.7	AU	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import.

							Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
234.	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM20/A-114/IC	11.02.20	200000 MTs Millscale	26190090	1226 5.5	AU	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD). Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020 and 30.12.2020.
235.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/A M21/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082000	199.1	AU	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
236.	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/A M21/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	40040000 0 40040000 0	76.7	Trading	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
237.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	81129200	72.1	AU	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC

							(HSMD) vide email dated 30.12.2020.
238.	Paninian Pvt Hyderabad 01/53/8/E/ AM20/P-56/IC	India Ltd., 21.01.20	1.500 Kgs Ti-64 Metal Powder	81082000 30	.02	AU	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).
239.	Industrial Powders Pvt Maharashtra 01/53/8/53627/A M21/I-3/IC	Metal India Ltd., 11.06.20	150 Kgs Gas Atomized Ti- 6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	81082000	36.5	AU	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Firm asked to apply online with MoEF&CC vide email dated 7.12.2020. Firm vide email dated 8.12.2020 informed that they have applied online with MoEF&CC. Reminder sent to MoEF&CC vide email dated 30.12.2020
240.	Harsh Industries, Amaraiwadi 01/53/8/54730/A M21/H-62/IC	06.01.21	1200 MT Plastic Scrap	39159090	1420 8000	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 07.01.2021. DPIIT vide OM No. P-47012/1/2021-TSW dated 14.01.2021 stated that they are not concerned and suggested to consult D/o C&PC. Comments also sought from D/o C&PC on 15.01.2021. Comments awaited from MoEF&CC (HSMD).
241.	Riddhi Vinayak CC&CC includes M/speciality Hosptl., Mumbai	13.01.21	1 set 1(One) set of Used Bypass Operation Theatre	90189099 90189099 90189099 90189099	2372 280.0 0	AU	Comments sought from DPIIT & M/o Healthy & Family Welfare on 13.01.2021. Comments sought from MoEF

	01/53/8/54770/A M21/R-37/IC		Unit(Set) with Standard Accessories & Spares as per Annexure-A attached 1 set 1(One) set of Used ICU Central Monitoring Station for Cardiac& Respiratory Patient unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Endoscopy Laboratory Equipment for Endoscopy Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Pathology Laboratory Equipment Unit with Standard Accessories & Spares as per Annexure-A attached. 1 set 1(One) set of Used Spine & Joint replacement Orthopedic Unit with Standard Accessories & Spares as per Annexure- attached.	90189099			(HSMD) on 02.02.2021. MoEF (HSMD) vide letter dated 04.02.2021 has sought some information /documents from the firm. DPIIT vide OM dated 05.02.2021 informed that it is not concerned with the matter.
242.	Meril Healthcare Private Limited., Gujarat 01/53/8/55155/A M21/M-105/IC	25.02.21	1610 kgs Titanium Powder 90-500 Micron	81082000	2714 8303. 00	AU	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.03.2021.
Pa rt 26	MoEF&CC (HSMD) & DPIIT						

Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Purpose of Import	Status
243.	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	40040000	10500000	AU	Comments sought from MoEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021 to apply to MOEF&CC (HSMD) for 'NOC'.
244.	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	85481010	311993000	AU	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020. Reminders sent to firm vide emails dated 31.08.2020, 06.10.2020, 03.11.2020, 24.12.2020 and 03.02.2021.
245.	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	40040000	59052000	AU	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the requisite reply/ documents to DIPP (DPIIT). They also informed that they have submitted their application to MOEF&CC for new 'NOC'. Reminders sent to MoEF&CC (HSMD) vide emails dated

							24.12.2020 and 03.02.2021. Comments received from MoEF&CC (HSMD) vide letter dated 17.02.2021.
246.	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	78020090	3972 5000 0	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021 and DPIIT vide OM dated 24.03.2021. The Committee decided to Approve 2650 MT subject to the conditions mentioned in MoEF&CC (HSMD) letter dated 19.02.2021 and DPIIT OM dated 24.03.2021.
247.	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	85481010 85481020	7904 2000 0	AU	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminders sent to firm to apply for 'NOC' in MoEF&CC vide emails dated 06.10.2020, 24.12.2020 and 03.02.2021.
248.	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	40040000	2000 0000	AU	Comments received from DPIIT vide OM No.P-47012/ 64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019. Reminders sent to MoEF&CC vide email dated 24.08.2020, 06.10.2020, 24.12.2020 and 03.02.2021.
249.	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	40040000	7300 000	AU	For Ex-post facto Approval.
250.	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	85481010	5040 0000 0	AU	The firm has provided a copy of MOEF&CC (HSMD) comments vide OM No. HSM-23/53/2017-HSM dated 16.11.2018 (expired). The firm has been requested vide email dated 22.08.2020 to furnish reply to queries raised by DPIIT vide OM No. P-

							29019/18/2020-LEI dated 20.08.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021.
251.	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	40040000	864.0	AU	Comments received from MoEF&CC vide letter dated 22.02.2021 and DPIIT vide OM dated 12.03.2021. The Committee decided to Approve 17000 MT subject to conditions mentioned in MoEF&CC letter dated 22.02.2021 and DPIIT OM dated 12.03.2021.
252.	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	85481020	2700.00	AU	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the 'NOC' in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC (HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'. The firm has been requested on 23.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 22.12.2020. Reminders sent to the firm vide emails dated 03.02.2021 and 22.04.2021.
253.	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	85481020	3995.75	AU	DPIIT vide OM dated 21.10.2020 sought some information from the firm. Reminders sent to firm vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021. Comments sought from

							MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020, 07.10.2020, 24.12.2020 and 03.02.2021 requesting for expediting their comments.
254.	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there form (Multi cut Tyres – other cut Rubbers) from Australia.	40040000	1400.64000	AU	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminder sent to firm vide email dated 24.12.2020.
255.	Pragati Rubber, Gujarat 01/53/8/53905/A M21/P-19/IC	02.08.20	10000 MT used rubber tyre/ tube scrap (pressed/ shredded/ baled/multiple cut)	40040000	456.0	AU	Comments received from MoEF&CC (HSMD) vide letter dated 18.02.2021 and DPIIT vide OM dated 12.03.2021. The Committee decided to Approve 7600 MT subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 18.02.2021 and DPIIT OM dated 12.03.2021.
256.	Eric Rubber, Ahmedabad 01/53/8/53932/A M21/E-9/IC	10.08.20	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	40040000	456.0	AU	The firm has furnished reply on 04.09.2020 to queries raised by DPIIT vide OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020. Reminders sent to firm vide emails dated 04.11.2020,

							24.12.2020 and 03.02.2021. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MoEF&CC (HSMD vide emails dated 07.10.2020, 24.12.2020 and 03.02.2021 for expediting comments.
257.	RS Rubber Solutions, Punjab 01/53/8/54099/ AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	40040000	720.0	AU	The firm has been requested on 14.10.2020 to furnish reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020. Reminders sent to firm on 17.11.2020, 24.12.2020 and 03.02.2021 requesting for furnishing reply. Reply from firm referred to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 11.02.2021 has sought some more information from the firm. Reply from firm referred to DPIIT vide email dated 24.03.2021. Comments sought from MOEF&CC (HSMD) on 10.09.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 17.11.2020, 24.12.2020 and 03.02.2021.
258.	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/A M21/V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granule s/Shredded/ Shredded Rubber	40040000	187.5	AU	Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/2020/TSW dated 23.10.2020. Reminder sent to the firm vide email dated 03.02.2021. Comments also sought from MOEF&CC (HSMD) on

							09.10.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021.
259.	Gravita India Limited, Jaipur 01/53/8/54440/A M21/G-28/IC	07.11.20	(1) 5000 MTs Battery Scrap/Lead Scrap ISRI Rains/Lead Scrap ISRI Rails/Battery Plate (2) 5000 MTs Battery Scrap/Lead Scrap Rains/Lead Scrap ISRI Rails/Battery Plate (3) 15000 MTs Battery Scrap/ Lead Scrap Rains/ Lead Scrap ISRI Rails/ Battery Plate (4) 15000 MTs Battery Scrap/ Lead Scrap Rains/Lead Scrap ISRI Rails/ Battery Plate.	85481010 85481010 85481020 85481020	4000 0000 00	AU	Comments sought from MOEF&CC (HSMD) and DPIIT on 09.11.2020. Reminder sent to MoEF&CC and DPIIT vide email dated 30.12.2020. Reminder sent to DPIIT vide email dated 03.02.2021. Reminder sent to MoEF&CC (HSMD) vide email dated 03.02.2021. DPIIT vide OM dated 12.02.2021 has sought some information from the firm.
260.	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/A M21/B-70/IC	17.11.20	1 No. Used Tyre – 60/80 R57 from USA	40040000	1642 800	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.11.2020. DPIIT vide OM dated 08.12.2020 sought some information from the firm. The firm replied vide email dated 09.12.2020. The firm has once again been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/106/2020-TSW dated 21.12.2020. Comments received from DPIIT vide OM dated 20.01.2021.

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							Comments awaited from MoEF&CC (HSMD). Reminder sent to MoEF&CC(HSMD) vide email dated 03.02.2021.
261.	HJM Metals LLP, Village Dholka, Gujarat 01/53/8/54607/A M21/H-56/IC	12.12.20	500 MT Lead Scrap Rails as per ISRI.	78020090	4500 0000	AU	MoEF&CC ((HSMD) vide letter No.23-142/2016-HSMD dated 16.09.2020 accorded no objection for import of 250 MT of Lead Scrap and stated that remaining 250 MT would be granted after submission of site visit report by CPCB. Comments sought from DPIIT on 17.12.2020. DPIIT vide OM No.P-29019/23/ 2020-LEI dated 30.12.2020 informed that the firm has not submitted fresh 'NOC' from MoEF&CC for additional 250 MT of Lead Scrap. Therefore, they have requested to call for 'NOC' of MoEF&CC from the firm. Reminder sent to the firm vide email dated 03.02.2021.
262.	Tinna Rubber and Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54663/A M21/T-66/IC	23.12.20	1000 MT Used Rubber TyreScrap (Cut in threepcs/shreds)	40040000	6545 000	AU	For Ex-post Facto Approval.
263.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54666/A M21/T-67/IC	23.12.20	3000 MT Used Rubber TyreScrap (cut in threepcs/shreds)	40040000	1963 5000	AU	Comments sought from DPIIT and MoEF&CC (HSMD) on 24.12.2020. The firm has been requested on 07.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/7/2019-TSW dated 07.01.2021. Reminder sent to the firm vide email dated 03.02.2021. Firm replied vide email dated 26.02.2021. MoEF&CC (HSMD) vide email dated 25.01.2021 informed that matter was discussed in the 101st meeting of expert committee and the

							minutes is under submission.
264.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/538/54667/A M21/T-68/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	6545 0000	AU	For Ex-post Facto Approval.
265.	Tinna Rubber And Infrastructure Ltd, Mehrauli, Delhi 01/53/8/54668/A M21/IC	23.12.20	10000 MT Used Rubber Tyre Scrap (Cut In Three Pcs Shreds)	40040000	6545 0000	AU	For Ex-post Facto Approval.
266.	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/A M21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	40040000	11.8	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2020, 24.12.2020 and 03.02.2021.
267.	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/ AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	40040000	2343. 7	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produce and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020, 24.12.2020 and 03.02.2021.
268.	Navkar	07.10.20	10000 MTs	40040000	370.0	AU	MoEF&CC (HSMD) vide OM

	Industries, Telangana 01/53/8/54270/A M21/N-22/IC		Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers				No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated 23.10.2020. Reminders sent to firm vide emails dated 24.12.2020 and 03.02.2021. Reply from firm referred to DPIIT vide email dated 15.02.2021. DPIIT vide OM dated 01.03.2021 has sought more information from the firm.
269.	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/A M21/J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	(1) 85481020 (2) 85481010 (3) 78020090	1603 8000 00	AU	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020. Reminder sent to DPIIT on 03.02.2021. DPIIT vide OM dated 09.02.2021 has sought some information from the firm.
270.	Star Trading House, Pune 01/53/8/54558/A M21/S- 144/Import Cell	3.12.20	10000 MT of Crumb Rubber/Granul Mesh size finer then 10mesh and devoid of iron and steel& most of the fibers	40040000	3700 0000	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide

							OM No. P-47012/116/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021. Reply from firm referred to DPIIT vide email dated 11.02.2021. DPIIT vide OM dated 10.03.2021 has sought some information from the firm.
271.	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/A M21/T-63/IC	04.12.20	15000 MT Crumb Rubber/Granul Mesh size finer than 10mesh and devoid of iron and steel& most of the fibers	40040000	3700 0000	AU	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. MoEF&CC (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 where it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/118/2020-TSW dated 18.12.2020. Reminder sent to the firm vide email dated 03.02.2021.
272.	Trirubber India INC, Kharagpur 01/53/8/54680/A M21/T-70/IC	24.12.20	6000 MT Crumb Rubber Granules 10 mesh and devoid of iron / steel.	40040000	7200 0000	AU	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 29.12.2020. The firm has been requested on 05.01.2021 to furnish reply to queries raised by DPIIT vide OM No. P-47012/126/2019-TSW dated 05.01.2021. Reply from firm referred to

							DPIIT vide email dated 02.02.2021. DPIIT vide OM dated 23.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 01.03.2021.
273.	Jayachandran Alloys Private Limited, Coimbatore 01/53/8/54690/A M21/J-19/IC	26.12.20	4000 MT Lead Scrap as per ISRI Rains	85481020	3000 0000 0	AU	Comments received from MoEF&CC ((HSMD) vide letter No.23-25/2019-HSMD dated 07.10.2020. Comments sought from DPIIT on 29.12.2020. Reminder sent to DPIIT vide email dated 03.02.2021. DPIIT vide OM dated 08.02.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 22.04.2021.
274.	Shivalik Reclamations Pvt. Ltd., Haryana 01/53/8/54751/A M21/S-164/IC	09.01.21	2000 Mts Rubber Crumb/Granules Powder 10 Mesh Or More	40040000	2128 0000. 00	AU	Comments sought from MOEF (HSMD) & DPIIT on 11.01.2021. Comments received from DPIIT vide OM dated 03.02.2021
275.	Tinna Rubber And Infrastructure Ltd., Delhi 01/53/8/54754/A M21/T-74/IC	09.01.21	250 Mts Rubber Crumb /Granules Mesh Size finer Than 10 Mesh	40040000	5320 000.0 0	AU	For Ex-post Facto Approval.
276.	Tinna Rubber And Infrastructure Ltd., Delhi 01/53/8/54755/A M21/T-75/IC	09.01.21	200 Mts Rubber crumb/Granules mesh Size Finer Than 10 Mesh	40040000	4256 000.0 0	AU	For Ex-post Facto Approval.
277.	Gulati Udyog., Chhattisgarh 01/53/8/54787/A M21/G-40/IC	18.01.21	69000 Mts Used Rubber Tyres With Multiple Cuts or Single Cut or Shredded or Press Baled or Loose Form	40040000	6210 0000 0.00	AU	Comments received from MoEF&CC vide letter dated 18.02.2021 and DPIIT vide OM dated 16.03.2021. The Committee decided to Approve the case for import of 4300 MT of "Used Rubber Tyres/tubes scrap with Multiple Cuts or Single Cut or Shredded (Single Cut/Pressed Baled Tyres not allowed)"; subject to conditions mentioned in MoEF&CC letter dated 18.02.2021 and DPIIT OM dated 16.03.2021.
278.	R S Shreadon.,	18.01.21	48000 Mts Used	40040000	4320	AU	Comments sought from MOEF

	Uttar Pradesh 01/53/8/54786/A M21/R-38/IC		Rubber tyres With multiple Cuts or single Cut or shredded or press Baled or loose Form		0000 0.00		(HSMD) & DPIIT on 19.01.2021. DPIIT vide OM dated 28.01.2021 has sought some information /documents from the firm. Comments received from MoEF&CC vide OM dated 19.02.2021.
279.	Sundaram Industries Private Limited., Chennai 01/53/8/55077/A M21/S-182/IC	18.02.21	2500 Mts Tyre Buffing Powder	40040000	5250 0000. 00	AU	Comments sought from MOEF (HSMD) & DPIIT on 25.02.2021 DPIIT vide OM dated 10.03.2021 has sought some information from the firm.
280.	Asha Import & Export., Ghaziabad 01/53/8/55096/A M21/A-129/IC	23.02.21	3500 Mts Used Rubber Tyres scrap (Multi Cuts/Shredded/ Cut In 2or 3 Pcs)	40040000	1312 5000. 00	AU	Comments sought from MOEF (HSMD) & DPIIT on 26.02.2021. Comments received from MoEF (HSMD) vide OM dated 19.02.2021. DPIIT vide OM dated 12.03.2021 has sought some information from the firm.
281.	Sunflex Recycling Private Limited., Ahmedabad 01/53/8/55103/A M21/S-189/IC	23.02.21	25000 Mts Used Rubber tyres Scrap /Tubes Scrap	40040000	2250 0000 0.00	AU	Comments sought from MOEF (HSMD) & DPIIT on 26.02.2021 DPIIT vide OM dated 12.03.2021 has sought some information from the firm. Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Reply from firm referred to DPIIT vide email dated 18.03.2021.
282.	Minar Reclamation Pvt Ltd., Punjab 01/53/8/55127/A M21/M-104/IC	24.02.21	1250 Mts Rubber Tyre Scrap/Butyl Tubes Scrap	40040000	5475 000.0 0	AU	Comments sought from MOEF (HSMD) & DPIIT on 02.03.2021. DPIIT vide OM dated 12.03.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 15.03.2021.
283.	Pride Metal Industries., Nagpur 01/53/8/55282/A M21/P-74/IC	05.03.21	16000 Mts Aluminium Dross	26204010	1500 0000 0.00	AU	Comments sought from DPIIT, MOEF (HSMD) & MINES on 12.03.2021. DPIIT vide OM dated 19.03.2021 has informed that they are not concerned with the matter.
Part 27	DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e	Purpos e of Import	Status

					(lakh)		
284.	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/A M21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350- 4 Numbers, Valves Dia 300- 2 Numbers, Valves Dia 80/100-8 Numbers	84818030	30.4	AU	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not pertain to DHI and this may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2021 and 03.02.2021. Final Reminder sent to firm vide email dated 09.03.2021.
285.	Rama Enterprises, Chennai 01/53/8/54548/A M21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	71061000	5538 67.70	AU	Comments sought from DPIIT on 03.12.2020. DPIIT vide OM dated 28.01.2021 has sought some information/ documents from the firm. The firm vide email dated 28.01.2021 requested to furnish information as per DPIIT OM dated 28.01.2021.
286.	Kohinoor Reclamations., Punjab 01/53/8/54759/A M21/K-34/IC	12.01.21	500000 Kgs Crumb/Buffering rubber Powder	40040000	7500 000.0 0	AU	Comments sought from DPIIT on 12.01.2021. DPIIT vide OM dated 28.01.2021 has sought some information from the firm. The firm replied vide email dated 06.02.2021. DPIIT vide OM dated 17.02.2021 has sought some more information from the firm. Firm replied directly to DPIIT vide email dated 18.03.2021.
287.	MSS Rubber And Reclaims Pvt Ltd., Kerala 01/53/8/54948/A M21/M-100/IC	06.02.21	8640 Mts Crumb Rubber/Granule having Mesh Size finer Than 10 Mesh	40040000	1534 4640 0.00	AU	Comments received from DPIIT vide OM dated 12.03.2021. The Committee decided to Approve 4802 MT subject to conditions mentioned in the DPIIT OM dated 12.03.2021

							and inspection of the Unit by the concerned RA prior to issuance of licence.
288.	S E Power Limited, Vadodara 01/53/8/55089/A M21/S-185/IC	20.02.21	3325 MTs Used Rubber Tyre scrap/ Pairing/ Rubber tube Scrap (Multiple cuts / Shreds / Press baled)	40040000	2119 6875. 00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 18.02.2021 and DPIIT vide OM dated 19.03.2021. The Committee decided to Approve the case for import of 3325 MT of "Used Rubber Tyres/tubes scrap with Multiple Cuts or Single Cut or Shredded (Single Cut/ Pressed Baled Tyres not allowed)"; subject to conditions mentioned in MoEF&CC letter dated 18.02.2021 and DPIIT OM dated 19.03.2021 and inspection of the Unit by the concerned RA.
289.	S E Power., Vadodara 01/53/8/55136/A M21/S-190/IC	25.02.21	3325 MTs Used Rubber Tyre Scrap/ Pairing / Rubber Tube scrap(Multiple Cuts/Shreds /Press Baled)	40040000	500.0 0	AU	Comments received from MoEF&CC (HSMD) vide letter dated 18.02.2021. Comments sought from DPIIT on 03.03.2021.
290.	Valmerk Rubber Industries., India 01/53/8/55137/A M21/V-48/IC	25.02.21	3275 MTs Used Rubber Tyres scrap(With Multiple cuts/Shreds/Press baled)	40040000	1930 9400. 00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021. Comments sought from DPIIT on 03.03.2021. DPIIT vide OM dated 18.03.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 26.03.2021.
291.	Oyster Industries Pvt Ltd., N H 01/53/8/55171/A M21/O-11/IC	26.02.21	20000 Mts Rubber crumb/Granules having Mesh Size finer Than 10mesh And Devoid of Iron/Steel &Most Of The fibres	40040000	1656 0000 0.00	AU	Comments sought from DPIIT on 03.03.2021. DPIIT vide OM dated 15.03.2021 has sought some information from the firm. Reply from firm referred to DPIIT vide email dated 22.03.2021.
292.	Western India Oil Company., Maharashtra 01/53/8/55223/A M21/W-3/IC	01.03.21	170000 Mts Old/used rubber tyre scrap in pressed baled/ multicut/ one cut/shredded form	40040000	1020 0000 00.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021. Comments sought from DPIIT on 03.03.2021
293.	A P Rubber	01.03.21	1180 Mts Used	40040000	7965	AU	For Ex-post facto Approval

	Industries., Uttarakhand 01/53/8/55225/A M21/A-131/IC		Rubber Tyres scrap		000.0 0		
294.	Devlon Petrosilks Private Limited., Gujarat 01/53/8/55228/A M21/D-39/IC	02.03.21	410 Mts Used Rubber Tyres scrap/Butyl Rubber tubes Scrap	40040000	3690 000.0 0	AU	Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 20.04.21 sought some information from the firm.
295.	Green Rubber Industries., New Delhi 01/53/8/55229/A M21/G-47/IC	02.03.21	6100 Mts Old & Used Rubber Tyre & Butyl Tubes scrap (Pressed/Baled/ Shredded/Multic ut/Single cut)	40040000	3202 5000. 00	AU	Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 18.03.2021 has sought some information from the firm.
296.	Green Rubber Industries., Delhi 01/53/8/55232/A M21/G-48/IC	02.03.21	15000 Mts Rubber crumb/Granules having Mesh Size finer Than 10 Mesh to 20 Mesh And devoid of iron/Steel And most Of The Fibres	40040000	7875 0000. 00	AU	Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 18.03.2021 has sought some information from the firm.
297.	Nikhil Petro Chem Private Limited., Gujarat 01/53/8/55227/A M21/N-40/IC	02.03.21	3770 Mts Used Rubber Tyres scrap/Tube Scrap	40040000	3204 5000. 00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments sought from DPIIT on 09.03.2021
298.	Shri Balaji Agro Products., Saharanpur 01/53/8/55218/A M21/S-192/IC	01.03.21	1250 Mts Used Rubber Tyres scrap/Tube Scrap(B3140)	40040000	9250 000.0 0	AU	Comments sought from DPIIT on 09.03.2021. DPIIT vide OM dated 18.03.2021 has sought some information from the firm. Firm replied directly to DPIIT vide email dated 20.03.2021.
299.	SNR Reclamations Private Limited., Punjab 01/53/8/55222/A M21/S-194/IC	01.03.21	2350 Mts Used Rubber Tyres scrap/Butyl Tube scrap	40040000	2115 0000. 00	AU	Comments sought from DPIIT on 09.03.2021
300.	Valencia Rubber Tech LLP., Gujarat 01/53/8/55221/A M21/V-49/IC	01.03.21	10800 Mts OLD/Used Rubber tyres Scrap/Tube scrap	40040000	9936 0000. 00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 22.02.2021. Comments sought from DPIIT on 09.03.2021
301.	Godfrey Phillips India Limited., Delhi	02.03.21	2625000 Nos Tax Stamps	49070010	3095 400.0 0	AU	Comments sought from DPIIT on 10.03.2021. DPIIT vide OM dated

	01/53/8/55242/A M21/G-49/IC						15.03.2021 has informed that they are not concerned with the matter.
302.	Horizon Reclaim (India) Pvt. Ltd., Uttar Pradesh 01/53/8/55250/A M21/H-73/IC	03.03.21	3700 Mts Used Rubber Tyres scrap/Tube Scrap	40040000	3330 0000. 00	AU	Comments sought from DPIIT on 10.03.2021
303.	Sandeep Lead Alloys India P Limited., Karnataka 01/53/8/55248/A M21/S-196/IC	03.03.21	2700 Mts Battery scrap, Namely The following Lead battery Plates covered Isri Code word 'Rails'; Battery Lugs covered Isri Code word 'Rakes'	85481010	2592 0000 0.00	AU	Comments sought from DPIIT on 10.03.2021
304.	Stalwart Alloys India Pvt. Ltd., Kurukshetra 01/53/8/55254/A M21/S-198/IC	03.03.21	1500 Mts Radio, Rakes, Relays, Ropes, Rails, Rents & Battery Plate	78020090	2102 5504 5.00	AU	Comments sought from DPIIT on 10.03.2021
305.	Pipania Sag Industries., Uttarkhand 01/53/8/55264/A M21/P-73/IC	04.03.21	935 Mts Used Rubber Tyres scrap	40040000	7012 500.0 0	AU	Comments sought from DPIIT on 10.03.2021
306.	Shree Mangal Radhika Industries., Haryana 01/53/8/55275/A M21/S-200/IC	05.03.21	8250 Mts Used tyres and Tubes Scrap with one cut or multiple cuts/bales/shred ded/press for manufacture of crumb rubber.	40040000	4884 0000. 00	AU	Comments sought from DPIIT on 12.03.2021
307.	Green Rubber Crumb Pvt Ltd., Mumbai 01/53/8/55298/A M21/G-53/IC	09.03.21	220000 Mts Old and Used tyres scrap in pressed baled/ Multicut/shredd ed in loose or in bags.	40040000	1302 4000 00.00	AU	Comments sought from DPIIT on 15.03.2021
308.	Vinora Industries., Tamil Nadu 01/53/8/55301/A M21/V-50/IC	09.03.21	2020 Mts Waste, Pneumatic and other tyres	40040000	1460 0000. 00	AU	Comments sought from DPIIT on 15.03.2021. DPIIT vide OM dated 20.04.2021 has sought some information from the firm
309.	CHIRAG ENTERPRISE., JAMNAGAR	11.03.21	800 Mts Acrylic Plastic Scrap – (Polymethyl	39159030	2960 0000. 00	AU	Comments sought from DPIIT on 16.03.2021

	01/53/8/55324/A M21/C-60/IC		Methacrylate)				
310.	Radhe Exim Private Limited., Gujarat 01/53/8/55219/A M21/R-45/IC	01.03.21	5730 Mts Waste Rubber tyres Scrap/Tubes Scrap	40040000	5157 0000. 00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 19.02.2021. Comments sought from DPIIT on 17.03.2021
311.	Veeranarayana Metal Alloys Private Limited., Karnataka 01/53/8/55336/A M21/V-53/IC	15.03.21	1850 Mts Lead Scrap (ISRI :RAILS/RAKES /RADIO/RACK S/RENT/ROPE S) 50 Mts Lead Scrap (ISRI :RELAY)	85481010 78020010	1631 7000 0.00	AU	Comments received from MoEF&CC (HSMD) vide letter dated 11.09.2020. Comments sought from DPIIT on 17.03.2021
312.	RMJ Rubber Industries Private Limited., New Delhi 01/53/8/55294/A M21/R-79/IC	08.03.21	5000 Mts Crumb Rubber granules Mesh size 10 Mesh	40040000	4250 0000. 00	AU	Comments sought from DPIIT on 12.03.2021. DPIIT vide OM dated 20.04.2021 has sought some information from the firm.
Part 28	M/o FPI						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lakh)	Purpos e of Import	Status
313.	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/A M21/C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (Silflok (Food additive E-174)).	71061000	7.8	AU	Comments received from MoFPI vide OM dated 10.03.2021. The Committee decided to Approve the case subject to conditions mentioned in the MoFPI vide OM dated 10.03.2021.
Part 29	Miscellaneous						
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF valu e (lakh)	Purpos e of Import	Status
314.	Baskaran, Shevapet, Salem 01/53/8/54045/A M21/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	71060000	7550 12	AU	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P- 47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated

							16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminder sent to firm vide email dated 29.12.2020 requesting for furnishing reply.
315.	MMTC PAMP India Pvt Ltd., New Delhi 01/53/8/54924/A M21/M-99/IC	04.02.21	50 Mts Gold Dore bars (upto 95 percent purity)	71081200	2471 7500 0000	AU	The firm has been granted Import Licence No.0519211244 dated 04.03.2020 for import of 50MT gold dore bars. The firm has provided: (i) BIS certificate - valid upto 22.10.2021. (ii) NABL Certificate – valid up to 05.02.2022, (iii) Utilization details duly certified by Customs. (iv) Consent to Operate valid upto 30.09.2021. Firm vide email dated 30.03.2021 submitted UC duly certified by Customs. Since firm has submitted utilization certificate the Committee decided to allow import of 50 MT of Gold Dore Bars purity upto 95 percent.
The Committee decided to approve for import 50 MTs of Gold Dore Bars purity upto 95 percent to the firm.							
316.	Precious Metals Refiners Private Limited., Jaipur 01/53/8/54931/A M21/P-63/IC	04.02.21	1000 kgs Gold Dore Bar- Having Purity :Upto 95 Percent	71081200	5500 0000 00.00	AU	The firm vide email dated 21.03.2021 has submitted the following documents: (i) NABL Certificate –Valid upto 15.03.2023. (ii) Consent to Establish valid till 31.07.2025 The Committee decided to allow import of 1 MT of Gold Dore Bars purity upto 95 percent.
As per Trade Notice No. 48/2015-2020, new applicants who have obtained NABL certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of Gold Dore bar to the firm subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.							
317.	Zaveri & Co Pvt Ltd., Ahmedabad 01/53/8/54988/A M21/Z-3/IC (for Rudrapur,	10.02.21	20 MTs Gold (Dore)Bars Purity : Upto 95 percentage	71081200	8571 3283 939.5 0	AU	The firm has been granted Import Licence No.0819052254 dated 02.08.2019 for import of 10MT gold dore bars. The firm has provided : (i) BIS Certificate valid till

	Uttarakhand unit)						11.07.2021. (ii) Utilization details duly certified by Customs. (iii) Consent to Operate valid upto 31.03.2022. The firm has provided a copy of utilization details duly certified by Customs. The balance quantity available is less than 5% and requested for permission for import of 10 MT Gold Dore Bars. Accordingly, the Committee decided to allow import of 10 MT of Gold Dore Bars purity upto 95 percent.
The Committee decided to approve for import only 10 MTs of Gold Dore Bar purity upto 95 percent to the firm.							
318.	Zaveri & Co Pvt Ltd, Ahmedabad 01/53/8/55032/A M21/Z-4/IC (for Ahmedabad unit)	15.02.21	2 MTs Gold (Dore) Bar Purity: Up To 95 Percentage	71081200	9095 7545 37.00	AU	The firm has applied for the first time for the Ahmedabad Unit and has submitted following:- (i) NABL Certificate valid till 09.08.2022. (iii) Consent to Establish valid upto 03.04.2025. (iv) Consent Order from Gujarat Pollution Control Board, Gandhinagar valid upto 30.09.2025. The firm vide email dated 24.03.2021 has furnished a copy of Consent Order from Gujarat Pollution Control Board, Gandhinagar valid upto 30.09.2025 and also attached a copy of Trade Notice No. 48/(2015-2020) dated 13.03.2019 and requested for import of Gold Dore for 1 MT to enable to obtain BIS Certificate. The Committee decided to allow import of 1 MT of Gold Dore Bars purity upto 95 percent.
As per Trade Notice No. 48/2015-2020 dated 13.03.2019, new applicants who have obtained NABL certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of Gold Dore bar to the firm subject to physical verification of the refinery by the concerned RA and submission of all valid permissions including consent to operate.							
319.	Augmont Enterprises pvt Ltd., Uttarkhand 01/53/8/55049/A M21/A-124/IC	16.02.21	20000 Kgs. Gold Dore Bar (upto 95 Percent Purity) For Refinery Actual	71081200	1200 0000 0000. 00	AU	The firm has been granted Import Licence No.6119001200 dated 25.06.2019 for import of 20 MT gold dore bars. The firm has provided :

			user as per conditions				(i) BIS Certificate valid upto 06.03.2021 (expired). (ii) NABL Certificate valid till 02.11.2021. (iii) Consent to Operate valid upto 31.03.2023. (iv) Utilization details duly certified by Customs. Balance quantity is 6586.07 Kg. out of 20 MT as on 13.02.2021. Firm has not utilized earlier license and substantial quantity is balanced in that license. The Committee decided to ask the firm to approach after obtaining valid BIS and utilization of earlier license.
320.	Opus Refinery Private Limited 01/53/8/55075/A M21/O-10/IC	18.02.21	1000 Kgs Gold Dore Bars having content not exceeding 95%	71081200	4200 0000 00.00	AU	The firm has not provided following documents: (i) NABL Certificate (ii) BIS Certificate (iii) Consent to Operate from SPCB (iv) Utilization Details of previous import license duly certified by Customs Authority, if any. The firm is requested to provide NABL certificate, BIS Certificate and consent to operate from SPCB.
321.	MD Overseas Private Limited 01/53/08/54960/ AM21	08.02.21	20000 Kgs Raw Gold (Dore) Bars of Purity 95 percent or lower	71081200	9022 2545 000		The Committee noted that the firm has been granted Import Authorization No. 0519200879 for 20 MT of Raw Gold Dore Bars. The firm has provided the following documents: (i) NABL Certificate valid upto 15.09.2022 (ii) BIS Certificate- not provided. (iii) Consent to Establish from SPCB, Jaipur valid upto 28.02.2025. (iv) Utilization Details of previous import license duly certified by Customs Authority - not provided. Hence, the Committee decided to ask the firm to submit BIS Certificate, Consent to Operate and Utilization Details of previous import license duly certified by Customs Authority.
322.	RG Refineries Pvt Ltd., Udham	15.03.21	5 MTs Gold (Dore) Bars.	71081200	2750 0000	AU	The Committee noted that the firm has been granted Import

	Singh Nagar UK 01/53/8/55332/A M21/R-83/IC		Purity UPTO 95 Percent		000.0 0		Authorization No. 6150000078 dated 05.02.2018 for import of 2 MT of Gold Dore Bars. The firm has provided the following documents: (i) BIS Certificate valid upto 03.12.2021. (ii) Consent to Operate from SPCB, Uttarakhand valid upto 31.03.2021. (iv) Utilization details duly certified by Customs. Balance quantity is 1453.7 Kg out of 20 MT as on 03.06.2019. [License expired in 2020] The Committee decided to allow import of 5 MT of Gold Dore Bars (Purity upto 95 %), subject to the submission of valid SPCB.
The Committee decided to approve for import 5 MTs of Gold Dore Bar purity upto 95 percent to the firm, subject to submission of valid SPCB.							
323.	Noor Nishan INC., West Delhi 01/53/8/55247/A M21/N-41/IC	03.03.21	150 MTs THAI RICE(Jasmine/ Glutinous(Stick/ Black) 150 Mts SUSHI RICE (Short/Medium/ Long Grain) 50 Mts ARBORIO RICE	10063090 10063090 10063090	2737 5000. 00	Trading	The Committee decided to examine the case on file.
324.	Saksham Impex Pvt Ltd., Delhi 01/53/8/55319/A M21/S-204/IC	10.03.21	268800 Kgs Arborio Rice (Orzo stavia) Rice	10063090	2192 9056. 00	Trading	The Committee decided to examine the case on file.
325.	Saksham Impex Pvt Ltd., Delhi 01/53/8/55320/A M21/S-205/IC	10.03.21	134400 Kgs Sushi Rice (Orzo shavia)	10063096	1006 7695. 00	Trading	The Committee decided to examine the case on file.
326.	RPC Foods Pvt Ltd., Delhi 01/53/8/55337/A M21/R-84/IC	15.03.21	140 Mts Arborio Rice 300 Mts California Medium Grain Sushi Rice	10063039 10063090	5675 2500. 00	Trading	The Committee decided to examine the case on file.
327.	Ceekay International., New Delhi 01/53/8/55338/A M21/C-61/IC	15.03.21	304 Mts Jasmine Rice 76 Mts Glutinous Rice	10063090 10063090	3963 4000. 00	Trading	The Committee decided to examine the case on file.

5. The meeting ended with vote of thanks to the chair.